

Minutes of the Meeting No. 4/16 scheduled on 17.6.2015 (actually held on 08.07.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.3 / 16 for confirmation and confirmed and adopted the same without any change.

Case No M- 64 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Synergy poly Additives (P) Ltd, Solan F.No.01/83/50/957/AM07/DES-IV RLA F.No.05/24/40/6618/AM07 Lic. No.0510195329 dated 29.11.2006
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, PC Div. (OPS) to examine the case. The case is re-listed for 29.07.2015.

Case No M- 65 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Rossary Biotech Ltd., Mumbai F.No.01/83/50/139/AM14/DES-IV/ RLA F.No.03/94/40/991/AM13 Lic. No.0310730421 dated 04.04.2013
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 28.04.2015 issued by Deptt. of C&PC (Chem.Div) (AKA) . The case is re-listed for 29.07.2015.

Case No M- 66 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Sudarshan Chemical Industrial Ltd., Pune F.No.01/83/50/657/AM13/DES-IV RLA F.No.31/83/40/109/AM13 Lic. No.3110055879 dated 25.09.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div (AKA) to examine the case. The case is re-listed for 29.07.2015.

Case No M- 67 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Sabero Organais Gujarat Ltd., Gujarat 1) F.No.01/83/50/890/AM13/DES-IV RLA F.No.03/95/40/743/AM13 Lic. No.0310720296 dated 10.01.2013 2) F.No.01/83/50/891/AM13/DES-IV RLA F.No.03/95/40/621/AM13 Lic. No.0310720301 dated 10.01.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 29.07.2015.

Case No M- 68 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Makwell Plasticizers Pvt. Ltd., Mumbai F.No.01/83/50/200/AM12/DES-IV RLA F.No.03/95/40/817/AM11 Lic. No.0310627594 dated 21.04.2011
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA, Chem Div(AKA) to examine the case. The case is re-listed for 29.07.2015.

Case No M- 69 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Makwell Plasticizers Pvt. Ltd., Mumbai F.No.01/83/50/114/AM13/DES-IV RLA F.No.03/95/40/1094/AM12 Lic. No.0310689296 dated 02.04.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/74/2010-Ch.II dated 26.11.2004, the Committee decided to approve the case on repeat basis, as under:-

Export Item	QTY	Import item
Chlorinated Paraffin (25-30%) Makcholor-1 kg	1 Kg.	Paraffin-0.735 Kg. Chlorine-0.550 Kg. Stabilizers-0.01 Kg.

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

अजय श्रीवास्तव/ANAY SRIVASTAVA
संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
नया दिल्ली / New Delhi

Case No M- 70 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Shiva Pharmachem Ltd., Vadodara F.No.01/83/50/004/AM12/DES-IV RLA F.No.34/24/40/313/AM11 Lic. No.3410029450 dated 25.02.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/164/2011-Ch.II dated 29.06.2015, the Committee decided to approve the case as under:-

From	To
"Cocoyl Chloride"	"Cocoyl Chloride/Coco Fatty Acid Chloride"

Deptt. Of C&PC noted that both the nomenclature are for the same export product. The request of the firm for change in the export product nomenclature may be considered for the purpose of EODC/ regularization.

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 71 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Classic Marble Co. Pvt. Ltd., Mumbai F.No.01/83/162/375/AM15/DES-IV RLA F.No.03/94/40/430/AM09 Lic. No.0310480104 dated 24.07.2008
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The Committee considered the case as per agenda. The Committee decided to refer the NC decision & case to Policy – 4 Section for review to PC- IV decision of Technical Authority DIPP.

Case No M- 72 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Vivimed labs Ltd., A.P. F.No.01/83/50/853/AM13/DES-IV RLA F.No.09/24/40/425/AM13 Lic. No.0910054399 dated 27.11.2013
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The Committee considered the case as per agenda for the amendment in the item of export against Advance Authorization No.0910054399 dated 27.11.2013. Based on the written recommendation of Deptt. of C& PC U.O. No. 14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under:-


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Item of export	Qty	Item of Import	Qty
2-3-Dimethyl,BIS (3,4-Dihydroxy Phenyl) Bulane or Vintox	1 kg.	Vanillin	33.780 Kg
		Methyl-2-Chloropropionate	24.270 Kg
		1,4 Dioxane	26,160 Kg
		Methyl Isobutyl Ketone	36.575 Kg
		Methanol	38.575 Kg
		Acetonitrile	18.810 Kg
		Carbon	0.315 Kg

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 73 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Vivimed labs Ltd., A.P. F.No.01/83/50/330/AM13/DES-IV RLA F.No.09/24/40/35/AM13 Lic. No.0910052313 dated 25.04.2012
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The Committee considered the case as per agenda for the amendment in the item of export against Advance Authorization No.0910052313 dated 25.04.2012. Based on the written recommendation of Deptt. of C& PC U.O. No. 14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under:-

Item of export	Qty.	Item of import	Qty.
Jarocol Blue-2	1 kg	Crude Jarocol Blue-2 (HC) Blue-2)	1.100 kg

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 74 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s Bhalla Chemicals Works P. Ltd., New Delhi F.No.01/82/50/309/AM07/DES-IV RLA F.No.05/24/040/147/AM07 Lic. No.0510183194 dated 23.05.2006
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The Committee considered the case as per agenda for inclusion of additional item of import of raw material against Advance Authorization No.0510183194 dated 23.05.2006. Deptt. of C&PC vide

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भारत सरकार, नई दिल्ली
संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
आचार्य भवन / Deptt. of Commerce
नई दिल्ली / New Delhi

their letter dated 25.06.2015 has stated that the additional item i.e. Polyethylene Glycol may be considered as 0.05 Kg/Kg of export of Zirconium Carbonate for the purpose of EODC /Regularization.

Norms Committee has accepted the recommendation of Deptt. of C&PC and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M- 75 NC No.4/16 Dated 17.06.2015 (held on 08.07.2015)	M/ s DCW Ltd., TN F.No.01/83/171/18/AM15/DES-IV
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The Committee considered the case as per agenda. The Committe decided to defer the case for discuss the matter with C&PC and DIPP in next meeting. The case is re-listed 29.07.2015.



संयुक्त निदेशावली / Joint DGFT
निदेशावली
Directorate General of Foreign Trade
आधार / Basis / Deptt. of Commerce
नई दिल्ली / New Delhi

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision (DRAFT)

MEETING NUMBER : 4/83-ALC1/2015 **MEETING DATE** : 17.06.2015

1	Case No.: 79/11/83-ALC1/2014	Party Name: Hindustan Mint & Agro Products Pvt. Ltd.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00742/AM13/	RLA File : 17/24/040/00044/AM13	Lic.No/Date: 2910011334 15.06.2010	Defer Date: 29.07.2015
Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.				

2	Case No.: 21/44/83-ALC1/2011	Party Name: INDIAN TECHNOMAC CO. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00766/AM12/	RLA File : 05/23/040/00285/AM12/	Lic.No/Date: 0510307112 03.11.2011	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 29.07.2015.				

3	Case No.: 76/4/83-ALC1/2015	Party Name: Arjun Chemicals Pvt. Ltd.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/50/00235/AM16	RLA File : 04/24/040/00229/AM12	Lic.No/Date:0410130300 15.11.2011	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). The case is re-listed for 29.07.2015.				

4	Case No.: 5/40/83-ALC1/2012	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00742/AM13	RLA File : 17/24/040/00044/AM13	Lic.No/Date: 1710005129 31.10.2012	Defer Date: 29.07.2015
Decision : Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 29.07.2015.				

5	Case No.: 59/5/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00067/AM14	RLA File : 08/24/040/00402/AM13	Lic.No/Date: 0810118630 20.02.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC (Chem Div). Deptt. of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.				

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Case No.: 72/5/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00080/AM14/	RLA File :08/24/040/00399/AM13/	Lic.No/Date: 0810118629 20.02.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg
		2. H Acid	0.243 kg
		3. Para nitro Aniline	0.106 kg
		4. Meta Phenylene Diamine	0.0854 kg
		5. Meta Phenylene Diamine	0.245 kg
		6. Sodium Nitrite	0.170 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

7	Case No.: 73/5/83-ALC1/2013	Party Name: COLORANT LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00081/AM14	RLA File : 08/24/040/00410/AM13	Lic.No/Date: 0810118579 20.02.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.04.2015 issued by Deptt. of C&PC (Chem.Div) (AKA) . Re-listed for 29.07.2015.				

8	Case No.: 78/5/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00086/AM14	RLA File : 08/24/040/00397/AM13	Lic.No/Date: 0810118720	Defer Date: 29.07.2015

भारत सरकार/Ministry of Commerce
रिजिस्ट्रार जनरल/Registrar General of Trade
दिल्ली/Deptt. of Commerce
नई दिल्ली/New Delhi

		21.02.2013	
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.			

9	Case No.: 13/51/83-ALC1/2012	Party Name: JJ.PLASTALLOY PVT. LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00919/AM13/	RLA File : 15/24/040/00010/AM13/	Lic.No/Date: 1510018547 22.02.2013	Defer Date: 29.07.2015
	Decision : D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 29.07.2015.			

10	Case No.: 15/5/83-ALC1/2013	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00023/AM14/	RLA File : 03/95/040/00879/AM13/	Lic.No/Date: 0310725421 22.02.2013	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

11	Case No.: 82/5/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00090/AM14/	RLA File : 08/24/040/00412/AM13	Lic.No/Date: 0810118793 25.02.2013	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.			

12	Case No.: 51/5/83-ALC1/2013	Party Name: ASIATIC INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00059/AM14	RLA File : 08/24/040/00404/AM13	Lic.No/Date: 0810118866 27.02.2013	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.			

13	Case No.: 76/5/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:	Defer Date:

	01/83/050/00084/AM14/	08/24/040/00420/AM13	0810118908 28.02.2013	29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.			
	Case No.: 58/5/83- ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
14	HQ File : 01/83/050/00066/AM14	RLA File : 08/24/040/00431/AM13	Lic.No/Date: 0810119297 12.03.2013	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.			

	Case No.: 76/17/83- ALC1/2014	Party Name: ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
15	HQ File : 01/83/050/00686/AM15/	RLA File : 04/24/040/00277/AM13	Lic.No/Date: 0410144057 12.03.2013	Defer Date: 29.07.2015
	Decision : D/L dated 25.03.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

	Case No.: 43/5/83- ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
16	HQ File : 01/83/050/00051/AM14/	RLA File : 03/95/040/00674/AM13/	Lic.No/Date: 0310727964 13.03.2013	Defer Date: 29.07.2015
	Decision : D/L dated 27.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 20.07.2015.			

	Case No.: 28/21/83- ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
17	HQ File : 01/83/050/00314/AM14/	RLA File : 03/95/040/00675/AM13/	Lic.No/Date: 0310728485 18.03.2013	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and Central Excise Data certified by CA and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 29.07.2015.			

	Case No.: 29/21/83- ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
18	HQ File :	RLA File :	Lic.No/Date:	Defer Date:

01/83/050/00315/AM14	03/95/040/01021/AM13/	0310728821 20.03.2013	29.07.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Final reminder issued on 17.4.2014 and 11.8.2014. The case is re-listed for 29.07.2015.			

Case No.: 21/7/83- ALC1/2013	Party Name: RUBY MICA COMPANY LIMITED,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
19 HQ File : 01/83/050/00122/AM14	RLA File : 02/24/040/00207/AM13	Lic.No/Date: 0210188255 02.04.2013	Defer Date: 29.07.2015
Decision : D/L dated 19.05.2015 issued by DIPP. The case is re-listed for 29.07.2015.			

Case No.: 57/26/83- ALC1/2013	Party Name: CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
20 HQ File : 01/83/050/00380/AM14	RLA File : 03/94/040/00010/AM14	Lic.No/Date: 0310730970 10.04.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.			

Case No.: 7/17/83- ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
21 HQ File : 01/83/050/00180/AM14	RLA File : 31/83/040/00202/AM13	Lic.No/Date: 3110057932 16.04.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.			

Case No.: 18/17/83- ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00191/AM14/	RLA File :08/24/040/00002/AM14/	Lic.No/Date: 0810120486 25.04.2013	Defer Date:
22 Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg
		2. H Acid	0.243 kg

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OFFICE OF THE DIRECTOR
CENTRAL EXCISE
CHENNAI
18/07/2015

		3. Para nitro Aniline	0.106 kg
		4. Meta Phenylene Diamine	0.0854 kg
		5. Meta Phenylene Diamine	0.245 kg
		6. Sodium Nitrite	0.170 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

23	Case No.: 72/17/83-ALC1/2013	Party Name: BEE CHEMS	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00245/AM14	RLA File : 06/24/040/00006/AM14	Lic.No/Date: 0610031939 10.05.2013	Defer Date: 29.07.2015
Decision : D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 29.07.2015.				

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Case No.: 73/17/83- ALC1/2013	Party Name: BEE CHEMS	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00246/AM14/	RLA File :06/24/040/00005/AM14/	Lic.No/Date: 0610031938 10.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/30/2014-TSW dated 02.07.2015, the Committee decided to approve the case as under :-

Net import content separately in two export items as under:-

i)

S.No.	Export Product	Imported Product (Silica Type We) Used in Grams for making 1 Kg finished product
1	Gas/Moisture Absorber (Silica Get Adsorbent, Silica Gel Beads)	900-1000 gms
2	Gas/ Moisture Absorber (Desiccants of Complex Silicates)	300-400 gms

ii) They have not claimed any wastage and have consume the entire import material completely.

SRIVASTAVA
DGFT

Joint Secretary (AS) J. S. SEWASTAWA
 Joint Secretary (AS) Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Based on information furnished by the firm the following norms are recommended:-	
Export Item No.1: Gas/Moisture Absorber (Silica Gel Adsorbent)	
Quantity: 5,000 Kg	
Import Item: Silica Type Wo	
Quantity: 4750 Kg	
Export Item No. 2: Gas/Moisture Absorber (Desiccants of Complex Silicates)	
Quantity: 3,000 Kg	
Import Item : Silica Type Wo	
Quantity: 1050 Kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.	

	Case No.: 60/26/83-ALC1/2013	Party Name: DAIKAFFIL CHEMICALS INDIA LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
25	HQ File : 01/83/050/00383/AM14	RLA File : 03/94/040/01128/AM13	Lic.No/Date: 0310737162 10.06.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 29.07.2015.				

	Case No.: 14/26/83-ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
26	HQ File : 01/83/050/00337/AM14	RLA File : 03/95/040/01058/AM13	Lic.No/Date: 0310737312 13.06.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 29.07.2015.				

	Case No.: 15/26/83-ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
27	HQ File : 01/83/050/00338/AM14	RLA File : 03/95/040/01059/AM13	Lic.No/Date: 0310737311 13.06.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 29.07.2015.				

28	Case No.: 2/13/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Mancozeb Technical 85%	1 kg.	1. Carbon Di Sulphide	0.5169 kg.
			2. Ethylene Diamine	0.2040 kg.
			3. Sodium Ligno Sulfonate (Borresperse)	0.0205 kg.
			4. Manganese Sulphate	0.1701 kg
			5. Zinc Sulphate	0.0470 kg
			6. Hexamine	0.0190 kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

29	Case No.: 11/26/83-ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00334/AM14	RLA File : 03/95/040/00147/AM14	Lic.No/Date: 0310737714 14.06.2013	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 29.07.2015.			

30	Case No.: 6/21/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00292/AM14/	RLA File :08/24/040/00110/AM14/	Lic.No/Date:0810122025 18.06.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg
			2. H Acid	0.243 kg
			3. Para nitro Aniline	0.106 kg
			4. Meta Phenylene	0.0854 kg.



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		Diamine	
		5. Meta Phenylene	0.245 kg
		Diamine	
		6. Sodium Nitrite	0.170 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

31	Case No.: 10/21/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00296/AM14	RLA File : 08/24/040/00079/AM14	Lic.No/Date: 0810122024 18.06.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 29.07.2015.				

32	Case No.: 17/26/83-ALC1/2013	Party Name: NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00340/AM14	RLA File : 03/95/040/00239/AM14	Lic.No/Date: 0310739216 26.06.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.				

33	Case No.: 76/26/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00399/AM14/	RLA File : 08/24/040/00114/AM14	Lic.No/Date: 0810122297 27.06.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.				

34	Case No.: 49/26/83-ALC1/2013	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00372/AM14	RLA File : 03/94/040/00066/AM14/	Lic.No/Date: 0310740469 05.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014. The case is re-listed for 29.07.2015.				


ज. क. श्रीवास्तव / J. K. SRIVASTAVA
संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
भारत / New Delhi

Case No.: 4/26/83- ALC1/2013	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Approved	
HQ File :01/83/050/00327/AM14/	RLA File :03/95/040/00120/AM14/	Lic.No/Date: 0310740773 09.07.2013	Defer Date:	
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-				
35	Item of Export	Qty.	Item of Import	Qty
	Tartrazine (C.I. No,19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
			2. Sulphanilic Acid	0.921 kg
			3. Sodium Nitrite	0.400 kg
			4. Caustic Soda	0.360 kg
			5. Soda Ash	0.570 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

36	Case No.: 21/26/83-ALC1/2013	Party Name: PUNJAB CHEMICALS AND CROP PROTECTION LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00344/AM14/	RLA File : 03/95/040/00052/AM14	Lic.No/Date: 0310741054 10.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

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 विदेश व्यापार निदेशालय
 Directorate General of Foreign Trade
 भारतीय विमान / Deptt. of Commerce
 नई दिल्ली / New Delhi

37	Case No.: 33/26/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00356/AM14/	RLA File :03/95/040/00119/AM14/	Lic.No/Date:0310741050 10.07.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/10/2013-CH-II dated 08.07.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Diflufenican Technical 98% Min.	1 kg	1. 2-Chloro Nicotinic Acid	0.481 kg.
			2. 2-4 Difluoro Aniline	0.380 kg.
			3. 3-Hydroxy Benzotrifluoride	0.566 kg.
			4. Thionyl Chloride	0.486 kg.
			5. Potassium Hydroxide	0.216 kg.
			6. Toluene	0.346 kg.
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

38	Case No.: 1/1/83-ALC1/2014	Party Name: TCPL PACKAGING LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00941/AM14	RLA File : 03/95/040/00224/AM14	Lic.No/Date: 0310741149 11.07.2013	Defer Date: 29.07.2015
	Decision : Comments awaited from DIPP. Re-listed for 29.07.2015.			

39	Case No.: 37/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Added
	HQ File :01/83/050/00196/AM16/	RLA File :17/24/040/00048/AM14/	Lic.No/Date:1710005442 11.07.2013	Defer Date:
	Decision :			

40	Case No.: 17/30/83-ALC1/2013	Party Name: INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00479/AM14	RLA File : 03/94/040/00294/AM14	Lic.No/Date: 0310741764 17.07.2013	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

41	Case No.: 1/18/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00275/AM14	RLA File : 08/24/040/00162/AM14	Lic.No/Date: 0810122899 18.07.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 29.07.2015.				

42	Case No.: 2/18/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00276/AM14	RLA File : 08/24/040/00163/AM14	Lic.No/Date: 0810122900 18.07.2013	Defer Date: 29.07.2015
Decision : E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 29.07.2015.				

43	Case No.: 34/26/83-ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00357/AM14	RLA File : 03/95/040/00290/AM14	Lic.No/Date: 0310742260 19.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 29.07.2015.				

44	Case No.: 116/26/83-ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00439/AM14	RLA File : 31/83/040/00028/AM14	Lic.No/Date: 3110059549 25.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 29.07.2015.				

45	Case No.: 117/26/83-ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00440/AM14	RLA File : 31/83/040/00029/AM14	Lic.No/Date: 3110059550 25.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 29.07.2015.				

46	Case No.: 23/30/83-ALC1/2013	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00485/AM14/	RLA File : 03/94/040/00310/AM14/	Lic.No/Date: 0310743000 26.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 29.07.2015.				

47	Case No.: 63/30/83-ALC1/2013	Party Name: RISE CHEMICAL INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00525/AM14	RLA File : 06/24/040/00015/AM14	Lic.No/Date:	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 29.07.2015.				

48	Case No.: 113/26/83-ALC1/2013	Party Name: MARUTI MULTICHEM PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00436/AM14	RLA File : 08/24/040/00170/AM14	Lic.No/Date: 0810123302 29.07.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 29.07.2015.				

49	Case No.: 96/26/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00419/AM14	RLA File : 08/24/040/00179/AM14	Lic.No/Date: 0810123461 02.08.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.				

50	Case No.: 121/26/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00444/AM14	RLA File : 08/24/040/00181/AM14	Lic.No/Date: 0810123458 02.08.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 29.07.2015.				

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 Joint Secretary (Joint SGT)
 Ministry of Foreign Trade
 Directorate General of Foreign Trade
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 110055, New Delhi

	Case No.: 95/26/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
51	HQ File : 01/83/050/00418/AM14	RLA File : 08/24/040/00193/AM14	Lic.No/Date: 0810123500 05.08.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.				

	Case No.: 101/26/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00424/AM14/	RLA File :08/24/040/00214/AM14/	Lic.No/Date: 0810123847 16.08.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-				
52	Item of Export	Qty.	Item of Import	Qty
	Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg
			2. H Acid	0.243 kg
			3. Para nitro Aniline	0.106 kg
			4. Meta Phenylene Diamine	0.0854 kg
			5. Meta Phenylene Diamine	0.245 kg
			6. Sodium Nitrite	0.170 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

	Case No.: 122/26/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
53	HQ File : 01/83/050/00445/AM14	RLA File : 08/24/040/00215/AM14	Lic.No/Date: 0810123891 16.08.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 29.07.2015.				

	Case No.: 123/26/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
54	HQ File : 01/83/050/00446/AM14	RLA File : 08/24/040/00216/AM14	Lic.No/Date: 0810123890	Defer Date: 29.07.2015

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		16.08.2013	
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

	Case No.: 72/3/83-ALC1/2014	Party Name: MEHTA PETRO REFINERIES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
55	HQ File : 01/83/050/00094/AM15	RLA File : 03/95/040/00437/AM14	Lic.No/Date: 0310747482 29.08.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 29.9.2014. DL issued by PC Div on 21.10.2014 subsequent reminder on 9.1.2015. The case is re-listed for 29.07.2015.				

	Case No.: 11/30/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
56	HQ File : 01/83/050/00473/AM14	RLA File : 08/24/040/00221/AM14	Lic.No/Date: 0810124438 04.09.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

	Case No.: 9/28/83-ALC1/2013	Party Name: GOYAL INDIA	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
57	HQ File : 01/83/050/00461/AM14/	RLA File : 29/24/040/00006/AM14	Lic.No/Date: 2910022553 12.09.2013	Defer Date: 29.07.2015
Decision : D/L dated 21.10.2014 issued by DIPP. Followed reminder on 29.06.2015. The case is re-listed for 29.07.2015.				

	Case No.: 16/42/83-ALC1/2013	Party Name: BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
58	HQ File : 01/83/050/00711/AM14	RLA File : 09/24/040/00285/AM14	Lic.No/Date: 0910057614 19.09.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

59	Case No.: 28/42/83-ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00723/AM14	RLA File : 31/83/040/00115/AM14	Lic.No/Date: 3110060623 07.10.2013	Defer Date: 29.07.2015
Decision : D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

Case No.: 60/42/83- ALC1/2013	Party Name: CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00755/AM14	RLA File : 03/94/040/01013/AM13	Lic.No/Date: 0310752446 07.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

Case No.: 61/42/83- ALC1/2013	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00756/AM14	RLA File : 03/95/040/00542/AM14	Lic.No/Date: 0310753766 15.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

Case No.: 68/42/83- ALC1/2013	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00763/AM14	RLA File : 03/95/040/00560/AM14	Lic.No/Date: 0310753759 15.10.2013	Defer Date: 29.07.2015
Decision : D/L dated 3.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 29.07.2015.			

Case No.: 50/42/83- ALC1/2013	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00745/AM14	RLA File : 10/24/040/00046/AM14	Lic.No/Date: 1010055230 22.10.2013	Defer Date: 29.07.2015
Decision : D/L dated 31.3.2015 vide their U.O.No.146010/84/2012-Ch.II issued by Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 29.07.2015.			

Case No.: 29/42/83- ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00724/AM14	RLA File : 31/83/040/00076/AM14	Lic.No/Date: 3110060828 23.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

Case No.: 74/42/83- ALC1/2013	Party Name: STEEL MONT PVT LTD	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
65 HQ File : 01/83/050/00769/AM14	RLA File : 03/95/040/00483/AM14	Lic.No/Date: 0310754966 23.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

Case No.: 6/41/83- ALC1/2013	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
66 HQ File : 01/83/050/00648/AM14	RLA File : 30/24/040/00036/AM14	Lic.No/Date: 3010097773 24.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

Case No.: 102/42/83- ALC1/2013	Party Name: ANKIT INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
67 HQ File : 01/83/050/00797/AM14/	RLA File : 08/24/040/00329/AM14	Lic.No/Date: 0810125962 24.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.			

Case No.: 1/32/83- ALC1/2013	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
68 HQ File : 01/83/050/00530/AM14	RLA File : 08/24/040/00249/AM12	Lic.No/Date: 0810125990 25.10.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed for 29.07.2015.			

(Signature)
 Joint DG
 Director General of Foreign Trade
 Ministry of Commerce
 and Industries, Delhi

69	Case No.: 106/42/83-ALC1/2013	Party Name: PRIMA CHEMICALS,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00801/AM14	RLA File : 08/24/040/00334/AM14	Lic.No/Date: 0810125989 25.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

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Case No.: 8/41/83-ALC1/2013	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00650/AM14/	RLA File :03/95/040/00533/AM14/	Lic.No/Date: 0310756111 30.10.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No.15985) (Dye content 85%)	1 Kg	1. Sulphonic Acid	0.625 kg.
		2. Beta Naphthol	0.527 kg.
		3. Sodium Nitrite	0.184 kg.
		4. Soda Ash	0.431 kg.
		5. Caustic Soda	0.250 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:47/41/83-ALC1/2013	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00689/AM14/	RLA File :03/94/040/00452/AM14/	Lic.No/Date:0310756238 30.10.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/25/2015-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Dye CE MOD-O Wet Press Cake Dye content 38% (Solvent Red Dyes)	1 kg	1. Beta Naphthol	0.152 kg.
		2. Sodium Nitrite	0.153 kg.
		3. Mix Toluidine	0.153 kg.
		4. 2,5 Xylidine	0.047 kg.
		5. 2;4 Xylidine	0.009 kg.


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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

72	Case No.: 2/33/83-ALC1/2013	Party Name: ASIATIC INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00534/AM14	RLA File : 08/24/040/00328/AM14	Lic.No/Date: 0810126219 31.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

73	Case No.: 20/49/83-ALC1/2013	Party Name: STERICON PHARMA PVT.LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00899/AM14	RLA File : 07/24/040/00244/AM14	Lic.No/Date: 0710099385 31.10.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

74	Case No.: 99/42/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00794/AM14	RLA File : 08/24/040/00341/AM14	Lic.No/Date: 0810126313 Dated:07.11.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.				

75	Case No.: 16/41/83-ALC1/2013	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00658/AM14	RLA File : 03/95/040/00612/AM14	Lic.No/Date: 0310757683 12.11.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 29.07.2015.				

76	Case No.: 23/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:	Defer Date:

01/83/050/00665/AM14	03/94/040/00674/AM14	0310757577 12.11.2013	29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 29.07.2015.			

Case No.: 92/42/83-ALC1/2013	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
77 HQ File : 01/83/050/00787/AM14	RLA File : 03/94/040/00685/AM14	Lic.No/Date: 0310757584 12.11.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 29.07.2015.			

Case No.: 15/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
78 HQ File : 01/83/050/00657/AM14	RLA File : 03/94/040/00670/AM14	Lic.No/Date: 0310757764 13.11.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 29.07.2015.			

Case No.: 21/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
79 HQ File : 01/83/050/00663/AM14	RLA File : 03/94/040/00669/AM14	Lic.No/Date: 0310757759 13.11.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 29.07.2015.			

Case No.: 26/42/83-ALC1/2013	Party Name: SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
80 HQ File : 01/83/050/00721/AM14/	RLA File : 35/24/040/00031/AM14	Lic.No/Date: 3510042650 13.11.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem. Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 29.07.2015.			


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86	Case No.: 49/49/83-ALC1/2013	Party Name: CUARZO	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00928/AM14	RLA File : 13/24/040/00035/AM14	Lic.No/Date: 1310045472 19.12.2013	Defer Date: 29.07.2015
Decision : D/L dated 20.5.2015 issued by DIPP. The case is re-listed for 29.07.2015.				

87	Case No.: 3/40/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00642/AM14	RLA File : 08/24/040/00384/AM14	Lic.No/Date: 0810127369 24.12.2013	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

88	Case No.: 17/49/83-ALC1/2013	Party Name: ANKIT INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00896/AM14	RLA File : 08/24/040/00412/AM14	Lic.No/Date: 0810127332 24.12.2013	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 29.07.2015.				

Case No.: 18/49/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00897/AM14/	RLA File :08/24/040/00427/AM14/	Lic.No/Date: 0810127411 26.12.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg
		2. H Acid	0.243 kg
		3. Para nitro Aniline	0.106 kg
		4. Meta Phenylene Diamine	0.0854 kg
		5. Meta Phenylene Diamine	0.245 kg
		6. Sodium Nitrite	0.170 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

90	Case No.: 5/49/83-ALC1/2013	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Rejected
	HQ File : 01/83/050/00884/AM14/	RLA File : 09/24/040/00490/AM14/	Lic.No/Date: 0910058807 02.01.2014	Defer Date:
Decision : The Committee considered the case as per agenda and decided to withdrawn the case.				

91	Case No.: 24/49/83-ALC1/2013	Party Name: MAHAK DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00903/AM14	RLA File : 08/24/040/00433/AM14	Lic.No/Date: 0810127693 03.01.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC (Chem Div). Deptt. of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 29.07.2015.				

92	Case No.: 1/42/83-ALC1/2013	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00696/AM14	RLA File : 30/24/040/00046/AM14/	Lic.No/Date: 3010099661 07.01.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC (Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 29.07.2015.				

93	Case No.: 50/49/83-ALC1/2013	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00929/AM14	RLA File : 03/95/040/00698/AM14	Lic.No/Date: 0310765260 09.01.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC (Chem Div) (AKA) for providing the comments. U.O issued on 30.3.2015. The case is re-listed for 29.07.2015.				

94	Case No.: 5/4/83-ALC1/2014	Party Name: PLASTO POLYCHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Deffered and Re-indexed
	HQ File : 01/83/050/00110/AM15/	RLA File : 07/24/040/00354/AM14/	Lic.No/Date: 0710101248 10.01.2014	Defer Date: 29.05.2015
Decision : Deffered for comments of Deptt. of C&PC (PC Div) (OPS). The case is re-listed for 29.07.2015.				

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आदेश निदेशक, ए. ए. ए. सर्वोच्च न्यायालय
उत्तराखण्ड सरकार, नवलखण्डा
निदेशक, निदेशक, निदेशक
Director General of Foreign Trade
Ministry of Commerce
New Delhi

95	Case No.: 13/5/83-ALC1/2014	Party Name: ANISH CHEMICALS	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00130/AM15	RLA File : 24/24/040/00026/AM14	Lic.No/Date: 2410040618 15.01.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

96	Case No.: 58/3/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00080/AM15	RLA File : 03/94/040/00845/AM14	Lic.No/Date: 0310766904 20.01.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 29.07.2015.			

97	Case No.: 32/49/83-ALC1/2013	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00911/AM14	RLA File : 04/24/040/00189/AM14	Lic.No/Date: 0410154452 21.01.2014	Defer Date: 29.07.2015
	Decision : D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 29.07.2015.			

98	Case No.: 67/3/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00089/AM15	RLA File : 03/94/040/00876/AM14	Lic.No/Date: 0310767116 21.01.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from DIPP. The case re-listed for 29.07.2015.			

99	Case No.: 1/45/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00815/AM14/	RLA File :09/24/040/00537/AM14/	Lic.No/Date:0910059013 22.01.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-			
Item of Export		Qty.	Item of Import	Qty

2-3 – Dimethyl, BIS (3,4- Dihydroxy Phenyl) Butane or Vintox	1 kg	Vanillin	33.780 Kg
		Methyl-2- Chlorophropionate	24.270 Kg
		1,4 Dioxane	26.160 Kg
		Methyl Isobutyl Ketone	36.575 Kg
		Methanol	38.815 Kg
		Acetonitrile	18.810 Kg
		Carbon	0.315 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

100	Case No.: 70/3/83-ALC1/2014	Party Name: UNITED PHOSPHORUS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00092/AM15/	RLA File : 03/95/040/00827/AM14	Lic.No/Date: 0310767523 23.01.2014	*Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 29.07.2015.				

101	Case No.: 33/49/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00912/AM14	RLA File : 08/24/040/00471/AM14	Lic.No/Date: 0810128507 30.01.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.				

102	Case No.: 44/3/83-ALC1/2014	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00066/AM15	RLA File : 03/95/040/00837/AM14	Lic.No/Date: 0310768789 31.01.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 29.07.2015.				

103	Case No.: 7/49/83-ALC1/2013	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00886/AM14	RLA File : 08/24/040/00476/AM14	Lic.No/Date: 0810128608	Defer Date: 29.07.2015

		03.02.2014	
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 29.07.2015.			

	Case No.: 14/5/83-ALC1/2014	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
104	HQ File : 01/83/050/00131/AM15	RLA File : 34/24/040/00256/AM14	Lic.No/Date: 3410039186 04.02.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.				

	Case No.: 26/49/83-ALC1/2013	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
105	HQ File : 01/83/050/00905/AM14	RLA File : 33/24/040/00012/AM14	Lic.No/Date: 3310028913 05.02.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.				

	Case No.: 4/49/83-ALC1/2013	Party Name: ROHAN DYES AND INTERMEDIATES LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
106	HQ File : 01/83/050/00883/AM14	RLA File : 08/24/040/00487/AM14	Lic.No/Date: 0810128719 06.02.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 29.07.2015.				

	Case No.: 4/3/83-ALC1/2014	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
107	HQ File : 01/83/050/00026/AM15	RLA File : 31/83/040/00180/AM14	Lic.No/Date: 3110062470 07.02.2014	Defer Date: 29.07.2015
Decision : D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.				

	Case No.: 83/3/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
108	HQ File : 01/83/050/00105/AM15	RLA File : 08/24/040/00496/AM14	Lic.No/Date: 0810128896 17.02.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 29.07.2015.				

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109	Case No.: 8/2/83-ALC1/2014	Party Name: MAGNUM OVERSEAS (INDIA)	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00008/AM15	RLA File : 03/95/040/00904/AM14	Lic.No/Date: 0310770510 18.02.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 29.07.2015.			

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Case No.: 82/3/83-ALC1/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00104/AM15/	RLA File :13/24/040/00051/AM14/	Lic.No/Date:1310046182 19.02.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Methidathion Technical (MTN)	1 kg	1.5- Methoxy 1,3-4 thiadiazol-2 (3H)-one	0.555 Kg.
		2. Paraformaldehyde 96% Prills	0.133 Kg.
		3. Methanol	0.390 Kg.
		4. Phosphorous Pentasulfide	0.610 Kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

111	Case No.: 14/3/83-ALC1/2014	Party Name: JKS MATCHES PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00036/AM15	RLA File : 35/24/040/00043/AM14	Lic.No/Date: 3510043603 25.02.2014	Defer Date: 29.07.2015
	Decision : D/L dated 30.06.2015 issued by DIPP. The case is re-listed for 29.07.2015.			

112	Case No.: 73/3/83-ALC1/2014	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00095/AM15	RLA File : 03/95/040/00943/AM14	Lic.No/Date: 0310771916 25.02.2014	Defer Date: 29.07.2015

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 New Delhi

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.

113	Case No.: 15/3/83-ALC1/2014	Party Name: DYNAMIC INDUSTRIES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00037/AM15	RLA File : 08/24/040/00520/AM14	Lic.No/Date: 0810129201 26.02.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 29.07.2015.				

114	Case No.: 62/3/83-ALC1/2014	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00084/AM15/	RLA File :05/23/040/00491/AM14/	Lic.No/Date:0510380276 26.02.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/133/2011-Chem-II dated 05.11.2014, the Committee decided to approve the case as under :-			
	Export Items (s)	Quantity in Kgs	Import Items (s)	Quantity in Kgs.
	Methyl Bromide 98% + 2% Chloropicrin	1 Kg	Liquid Bromine	1.153

115	Case No.: 13/3/83-ALC1/2014	Party Name: BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00035/AM15	RLA File : 25/24/040/00010/AM14	Lic.No/Date: 2510004275 27.02.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

116	Case No.: 8/3/83-ALC1/2014	Party Name: B & A PACKAGING INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00030/AM15	RLA File : 02/24/040/00198/AM14	Lic.No/Date: 0210200677 28.02.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 29.07.2015.				

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विदेश व्यापार निदेशिका
Directorate General of Foreign Trade
आयुक्त निदेशिका / Deptt. of Commerce
नई दिल्ली / New Delhi

117	Case No.: 11/3/83-ALC1/2014	Party Name: MARUTI MULTICHEM PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00033/AM15	RLA File : 08/24/040/00529/AM14	Lic.No/Date: 0810129261 28.02.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 29.07.2015.				

118	Case No.: 30/3/83-ALC1/2014	Party Name:IDL EXPLOSIVES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
	HQ File :01/83/050/00052/AM15/	RLA File :09/24/040/00533/AM14/	Lic.No/Date:0910059483 03.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/35/2014-TSW dated 29.06.2015, the Committee decided to approve the case as under :-				
The case has been examined and based on PESO comments, the following norms are recommended:-				
Export Item: Explosives Slurry (Nitrate Mixture) Industrial Explosives				
Quantity: 1 Kg				
Import Item: Ammonium Nitrate (High Density AN Fertilizer Grade)				
Quantity: 0.75 Kg				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

119	Case No.: 10/15/83-ALC1/2014	Party Name: UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00506/AM15	RLA File : 09/24/040/00590/AM14	Lic.No/Date: 0910059532 11.03.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 29.07.2015.				

120	Case No.: 1/3/83-ALC1/2014	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00023/AM15	RLA File : 15/24/040/00015/AM14	Lic.No/Date: 1510021478 12.03.2014	Defer Date: 29.07.2015
Decision : DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 29.07.2015.			

Case No.: 79/3/83- ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00101/AM15	RLA File : 33/24/040/00016/AM14	Lic.No/Date: 3310029266 18.03.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 29.07.2015.			

Case No.: 56/4/83- ALC1/2015	Party Name: ITC LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status:Case Added
HQ File :01/83/050/00215/AM16/	RLA File :09/24/040/00612/AM14/	Lic.No/Date:0910059579 18.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 1/5/83- ALC1/2014	Party Name: KMB TRADING CORPORATION P LTD,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00118/AM15	RLA File : 32/24/040/00029/AM14	Lic.No/Date: 3210074173 19.03.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.2015.			

Case No.: 2/1/83- ALC1/2014	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00942/AM14	RLA File : 08/24/040/00572/AM14	Lic.No/Date: 0810129902 21.03.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 29.07.2015.			

Case No.: 9/5/83- ALC1/2014	Party Name: WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status:Case Deferred
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संयुक्त सचिव/सह सचिव
विदेश व्यापार सचिवालय
Directorate General of Foreign Trade
एन.टी.डी. भवन, दिल्ली / New Delhi

HQ File : 01/83/050/00126/AM15	RLA File : 03/95/040/01015/AM12	Lic.No/Date: 0310775336 Dated:21.03.2014	Defer Date: 29.07.2015
Decision : Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 29.07.2015.			

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Case No.:32/3/83-ALC1/2014	Party Name:FORMOED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00054/AM15/	RLA File :08/24/040/00580/AM14/	Lic.No/Date:0810129934 24.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No.7/152/2014-TSW dated 29.06.2015, the Committee decided to approve the case as under :-			
Export: Fabricated Cut & Welded PTFE Tensile Canopy			
Quantity: 1579 Sq. Mt			
Import Items:			
S. No.	Item description	Quantity	
1.	Relevant PTFE Coated Glass Fiber Fabric	2433.55 Sq. Mt	
2	FEP Film Strip	108.64 Sq. Mt	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 7/2/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00007/AM15	RLA File : 08/24/040/00553/AM14	Lic.No/Date: 0810130211 01.04.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 29.07.2015.			

Case No.: 71/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00478/AM15	RLA File : 17/24/040/00001/AM15	Lic.No/Date: 1710005789 21.04.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

129	Case No.: 5/11/83-ALC1/2014	Party Name: VISHNU CHEMICALS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00318/AM15	RLA File : 09/24/040/00643/AM14	Lic.No/Date: 0910059878 25.04.2014	Defer Date: 29.07.2015
	Decision : D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

130	Case No.: 57/4/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Added
	HQ File :01/83/050/00216/AM16/	RLA File :09/24/040/00664/AM14/	Lic.No/Date:0910059869 25.04.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

131	Case No.: 8/11/83-ALC1/2014	Party Name: CHEMINOVA INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00321/AM15	RLA File : 03/94/040/01162/AM14	Lic.No/Date: 0310779662 28.04.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 29.07.2015.			

132	Case No.: 35/11/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00348/AM15	RLA File : 03/94/040/00067/AM15/	Lic.No/Date: 0310779935 29.04.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 29.07.2015.			

133	Case No.: 38/11/83-ALC1/2014	Party Name: RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00351/AM15	RLA File : 03/95/040/00062/AM15	Lic.No/Date: 0310780071 30.04.2014	Defer Date: 29.07.2015
	Decision : D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 29.07.2015.			

134	Case No.: 72/11/83-ALC1/2014	Party Name:OREN HYDROCARBONS	Meet No/Date:4/83-ALC1/2015	Status:Case Approved
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	PRIVATE LTD.	17.06.2015	
HQ File :01/83/050/00385/AM15/	RLA File :04/24/040/00003/AM15/	Lic.No/Date:0410157503 30.04.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/20/2011-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Glycol MC (GLYCOL-MEDIUM GLOUD POINT)	1 kg	1. Tri Ethylene Glycol	0.100 kg.
		2. Butoxy Poly Glycol	0.200 kg.
		3. Mono Ethylene Glycol	0.250 kg.
		4. Lutensol XL 80	0.015 kg.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 59/11/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
135 HQ File : 01/83/050/00372/AM15	RLA File : 03/95/040/00082/AM15	Lic.No/Date: 0310781248 09.05.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. Comments awaited. The case is re-listed for 29.07.2015.			

Case No.: 66/11/83-ALC1/2014	Party Name: SUNSHIELD CHEMICALS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
136 HQ File : 01/83/050/00379/AM15/	RLA File : 03/95/040/00110/AM15	Lic.No/Date: 0310781118 09.05.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.			

Case No.: 55/15/83-ALC1/2014	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00551/AM15/	RLA File :03/94/040/00096/AM15/	Lic.No/Date:0310781181 09.05.2014	Defer Date:
137	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/21/2015-PC-II dated 11.06.2015, the Committee decided to approve the case as under :-		
Name of Export 3(R) Items (s)	Qty. in Nos.	Name of import Item (s)	Qty in Nos.
Filler Master batches (Net Wt.	One No	Relevant Polymer such as	1.03 Tonne

of Polypropylene is 3500.000 Kgs.)		Polypropylene	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

138	Case No.: 11/5/83-ALC1/2014	Party Name: G S P CROP SCIENCE PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00128/AM15	RLA File : 08/24/040/00041/AM15	Lic.No/Date: 0810131287 12.05.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 29.07.2015.				

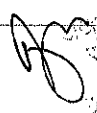
139	Case No.: 12/5/83-ALC1/2014	Party Name: G S P CROP SCIENCE PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00129/AM15	RLA File : 08/24/040/00042/AM15	Lic.No/Date: 0810131288 12.05.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 29.07.2015.				

140	Case No.: 71/11/83-ALC1/2014	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00384/AM15	RLA File : 03/95/040/00120/AM15	Lic.No/Date: 0310781513 13.05.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 29.07.2015.				

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Case No.: 9/11/83-ALC1/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00322/AM15/	RLA File :09/24/040/00089/AM15/	Lic.No/Date: 0910060095 15.05.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Dep'tt. of C&PC(Chem. Div) vide their UO.No.14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Jarocol Steel Blue	1 Kg	m-Amino Acetanilide	1.00 kg
		1,5 Dinitro Naphthalene	2.030 kg

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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

142	Case No.: 75/11/83-ALC1/2014	Party Name: MERIT POLYPLAST	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00388/AM15	RLA File : 03/95/040/00055/AM15	Lic.No/Date: 0310781978 19.05.2014	Defer Date: 29.07.2015
	Decision : D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 29.07.2015.			

143	Case No.: 75/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00482/AM15	RLA File : 17/24/040/00010/AM15	Lic.No/Date: 1710005815 20.05.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.			

144	Case No.: 74/11/83-ALC1/2014	Party Name: TYTAN ORGANICS PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00387/AM15	RLA File : 03/95/040/00089/AM15	Lic.No/Date: 0310782327 21.05.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.			

145	Case No.: 44/15/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00540/AM15	RLA File : 03/94/040/00112/AM15	Lic.No/Date: 0310782315 Dated:21.05.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.			

146	Case No.: 15/5/83-ALC1/2014	Party Name: MADRAS FLUORINE PRIVATE LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00132/AM15	RLA File : 04/24/040/00037/AM15	Lic.No/Date: 0410158100 22.05.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.			

147	Case No.: 11/15/83-	Party Name: BHAGIRADHA	Meet No/Date:4/83-	Status:Case
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[Handwritten signature and official stamp of the Department of Commerce, Government of India, dated 17.06.2015]

	ALC1/2014	CHEMICALS & INDUSTRIES LIMITED.	ALC1/2015 17.06.2015	Deferred
	HQ File : 01/83/050/00507/AM15	RLA File : 09/24/040/00095/AM15	Lic.No/Date: 0910060179 22.05.2014	Defer Date: 29.07.2015
Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.				

	Case No.: 45/15/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
148	HQ File : 01/83/050/00541/AM15	RLA File : 03/94/040/00081/AM15	Lic.No/Date: 0310782482 22.05.2014	Defer Date: 29.07.2015
Decision : D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem.Div) (AKA) . The case is re-listed for 29.07.2015.				

	Case No.: 59/15/83-ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
149	HQ File : 01/83/050/00555/AM15	RLA File : 03/94/040/00098/AM15	Lic.No/Date: 0310782484 22.05.2014	Defer Date: 29.07.2015
Decision : D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.				

	Case No.: 73/11/83-ALC1/2014	Party Name: UNIJULES LIFE SCIENCES LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
150	HQ File : 01/83/050/00386/AM15	RLA File : 03/95/040/00150/AM15	Lic.No/Date: 0310782707 23.05.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 78/11/83-ALC1/2014	Party Name: STERICON PHARMA PVT.LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
151	HQ File : 01/83/050/00391/AM15	RLA File : 07/24/040/00062/AM15	Lic.No/Date: 0710104413 23.05.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

152	Case No.: 54/11/83-	Party Name: SAVITA	Meet No/Date:4/83-	Status:Case
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ALC1/2014	POLYMERS LTD.	ALC1/2015 17.06.2015	Deferred
HQ File : 01/83/050/00367/AM15	RLA File : 03/95/040/00016/AM15	Lic.No/Date: 0310782844 26.05.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.2.2015. The case is re-listed for 29.07.2015.			

Case No.:37/13/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Approved																								
HQ File :01/83/050/00444/AM15/	RLA File :08/24/040/00086/AM15/	Lic.No/Date:0810131732 26.05.2014	Defer Date:																								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/138/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-																											
153	<table border="1"> <thead> <tr> <th>Item of Export</th><th>Qty.</th><th>Item of Import</th><th>Qty</th></tr> </thead> <tbody> <tr> <td>Solvent Yellow 93 (CI No.48160)</td><td>1 kg</td><td>1. Aniline Oil</td><td>0.875 kg.</td></tr> <tr> <td></td><td></td><td>2. Sodium Nitrite</td><td>0.737 kg</td></tr> <tr> <td></td><td></td><td>3. Methyl Aceto Acetic Ester</td><td>0.960 kg</td></tr> <tr> <td></td><td></td><td>4. Tri Ethyl Ortho Formate</td><td>0.435 kg</td></tr> <tr> <td></td><td></td><td>5. Diethylene Glycol</td><td>0.200 kg</td></tr> </tbody> </table>	Item of Export	Qty.	Item of Import	Qty	Solvent Yellow 93 (CI No.48160)	1 kg	1. Aniline Oil	0.875 kg.			2. Sodium Nitrite	0.737 kg			3. Methyl Aceto Acetic Ester	0.960 kg			4. Tri Ethyl Ortho Formate	0.435 kg			5. Diethylene Glycol	0.200 kg		
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.																											

Case No.: 59/13/83-ALC1/2014	Party Name: HP INTERNATIONAL	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
154	HQ File : 01/83/050/00466/AM15	RLA File : 03/94/040/00139/AM15	Lic.No/Date: 0310783465 29.05.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 29.07.2015.			

Case No.: 66/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
155	HQ File : 01/83/050/00473/AM15	RLA File : 17/24/040/00013/AM15	Lic.No/Date: 1710005830 29.05.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 29.07.2015.			


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156	Case No.: 52/11/83-ALC1/2014	Party Name: J.G. CHEMICALS PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00365/AM15	RLA File : 02/21/040/00066/AM15	Lic.No/Date: 0210203709 02.06.2014	Defer Date: 29.07.2015
	Decision : D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

157	Case No.: 32/11/83-ALC1/2014	Party Name: LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00345/AM15	RLA File : 03/95/040/00162/AM15	Lic.No/Date: 0310784151 03.06.2014	Defer Date: 29.07.2015
	Decision : D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 29.07.2015.			

158	Case No.: 65/11/83-ALC1/2014	Party Name: INDOTAN CHEMICALS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00378/AM15/	RLA File : 02/24/040/00040/AM15	Lic.No/Date: 0210203847 05.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 29.07.2015.			

159	Case No.: 47/15/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00543/AM15	RLA File : 03/94/040/00183/AM15	Lic.No/Date: 0310784514 05.06.2014	Defer Date: 29.07.2015
	Decision : DL to be issued to firm for details of export product. Re-listed for 29.07.2015.			

160	Case No.: 13/15/83-ALC1/2014	Party Name: GSC, GLASS LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00509/AM15	RLA File : 05/23/040/00100/AM15	Lic.No/Date: 0510388379 06.06.2014	Defer Date: 29.07.2015
	Decision : The D/L dated 20.05.2015 issued by Deptt. of IPP. The case is re-listed for 29.07.2015.			

161	Case No.: 67/13/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00474/AM15	RLA File : 17/24/040/00023/AM15	Lic.No/Date: 1710005848 10.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 29.07.2015.			

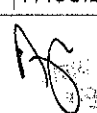
162	Case No.: 40/15/83-ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00536/AM15	RLA File : 03/95/040/00166/AM15	Lic.No/Date: 0310785106 11.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 29.07.2015.			

163	Case No.: 50/15/83-ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00546/AM15	RLA File : 03/95/040/00891/AM14	Lic.No/Date: 0310785062 11.06.2014	Defer Date: 29.07.2015
	Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

164	Case No.: 1/7/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00133/AM15	RLA File : 34/24/040/00022/AM15/	Lic.No/Date: 3410040253 12.06.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

165	Case No.: 6/11/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00319/AM15	RLA File : 08/24/040/00101/AM15	Lic.No/Date: 0810132299 12.06.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

166	Case No.: 28/11/83-ALC1/2014	Party Name: TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00341/AM15	RLA File : 05/24/040/00497/AM14	Lic.No/Date: 0510388623 12.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

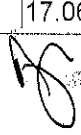
167	Case No.: 2/7/83- ALC1/2014	Party Name: ASTRON PACKAGING LTD	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00134/AM15	RLA File : 08/24/040/00109/AM15	Lic.No/Date: 0810132331 13.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

168	Case No.: 56/11/83- ALC1/2014	Party Name: MAHAK DYECHEM INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00369/AM15	RLA File : 08/24/040/00117/AM15	Lic.No/Date: 0810132315 13.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

169	Case No.: 21/11/83- ALC1/2014	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00334/AM15	RLA File : 10/24/040/00023/AM15	Lic.No/Date: 1010058474 17.06.2014	Defer Date: 29.07.2015
	Decision : D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

170	Case No.: 63/11/83- ALC1/2014	Party Name: SHITAL INDUSTRIES PVT.LTD	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00376/AM15	RLA File : 08/24/040/00111/AM15	Lic.No/Date: 0810132362 17.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

171	Case No.: 34/13/83- ALC1/2014	Party Name:KL HI-TECH SECURE PRINT LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Approved
	HQ File :01/83/050/00441/AM15/	RLA File :09/24/040/00099/AM15/	Lic.No/Date:0910060482 17.06.2014	Defer Date:


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Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/43/2015-TSW dated 07.07.2015, the Committee decided to approve the case as under :-

Export Item No.1: Full Personalized Scratch Cards-1 in 1
Quantity : 3,50,000 number

Import Item:

S. No	Description of the Item	Quantity recommended
1	(1) Paper Scratch Labels Size-8x35 (2) Paper Scratch Labels Size-6x30(Vertical) (As per Art Work)	Net + 1%

Export Item No.2 Full Personalized Scratch Cards-2 in 1
Quantity: 4,50,000 Number

Import Item:

S. No	Description of the Item	Quantity recommended
1	(1) Paper Scratch Labels Size-8x35 (2) Paper Scratch Labels Size-6x30(Vertical) (As per Art Work)	Net + 1%

Export Item No.3 Full Personalized Scratch Cards-4 in 1
Quantity: 47,50,000 Number

Import Item

S. No	Description of the Item	Quantity recommended
1	(1) Paper Scratch Labels Size-8x35 (2) Paper Scratch Labels Size-6x30(Vertical) (As per Art Work)	Net + 1%

Export Item No.4 Full Personalized Scratch Cards-5 in 1
Quantity: 83,00,000 Number

Import Item

S. No	Description of the Item	Quantity recommended
1	(1) Paper Scratch Labels Size-8x35 (2) Paper Scratch Labels Size-6x30(Vertical) (As per Art Work)	Net + 1%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

172	Case No.: 58/13/83-ALC1/2014	Party Name: BHANU DYES PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00465/AM15	RLA File : 03/94/040/00114/AM15	Lic.No/Date: 0310785477 17.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

173	Case No.: 37/11/83-ALC1/2014	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 4/83-ALC1/2015	Status: Case Deferred
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[Handwritten Signature]
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			17.06.2015	
	HQ File : 01/83/050/00350/AM15	RLA File : 04/24/040/00070/AM15	Lic.No/Date: 0410158741 18.06.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 29.07.2015.2015.				

174	Case No.: 54/13/83- ALC1/2014	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00461/AM15	RLA File : 03/94/040/00085/AM15	Lic.No/Date: 0310785570 18.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

175	Case No.: 55/13/83- ALC1/2014	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00462/AM15	RLA File : 03/94/040/00174/AM15	Lic.No/Date: 0310785572 18.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

176	Case No.: 12/11/83- ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00325/AM15	RLA File : 04/24/040/00041/AM15	Lic.No/Date: 0410158765 19.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

177	Case No.: 27/11/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00340/AM15/	RLA File : 08/24/040/00021/AM15	Lic.No/Date: 0810132394 19.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

178	Case No.: 21/13/83- ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00428/AM15	RLA File : 34/24/040/00065/AM15	Lic.No/Date: 3410040284 19.06.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 29.07.2015.			

179	Case No.: 70/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00477/AM15	RLA File : 17/24/040/00026/AM15	Lic.No/Date: 1710005856 19.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

180	Case No.: 77/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00484/AM15	RLA File : 17/24/040/00025/AM15	Lic.No/Date: 1710005855 19.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

181	Case No.: 61/15/83-ALC1/2014	Party Name: SBL COLORTECH PRIVATE LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00557/AM15	RLA File : 03/95/040/00235/AM15	Lic.No/Date: 0310785689 19.06.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 29.07.2015.			

182	Case No.: 69/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00476/AM15/	RLA File : 17/24/040/00029/AM15	Lic.No/Date: 1710005861 20.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

183	Case No.: 74/13/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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 New Delhi

HQ File : 01/83/050/00481/AM15	RLA File : 17/24/040/00028/AM15	Lic.No/Date: 1710005860 20.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

184	Case No.: 78/13/83- ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00485/AM15	RLA File : 17/24/040/00027/AM15	Lic.No/Date: 1710005859 Dated:20.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

185

Case No.: 17/13/83- ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00424/AM15/	RLA File :02/24/040/00051/AM15/	Lic.No/Date:0210204155 23.06.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/4/2012-CH-II dated 17.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acetamiprid Tech 20% SP	1 Kg	1. Acetamiprid Tech	0.200 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

186	Case No.: 40/13/83- ALC1/2014	Party Name: STERICON PHARMA PVT. LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00447/AM15	RLA File : 07/24/040/00104/AM15	Lic.No/Date: 0710105327 23.06.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 29.07.2015.			

187	Case No.: 61/11/83- ALC1/2014	Party Name: G S P CROP SCIENCE PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00374/AM15	RLA File : 08/24/040/00129/AM15	Lic.No/Date: 0810132433 24.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for			

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विदेशी व्यापार, वाणिज्यिक
मंत्रालय
Directorate General of Foreign Trade
एन.ए. विभाग, नई दिल्ली
New Delhi

29.07.2015.

188	Case No.: 44/13/83-ALC1/2014	Party Name: SAVITA POLYMERS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00451/AM15	RLA File : 03/95/040/00227/AM15	Lic.No/Date: 0310785919 24.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 29.07.2015.			

189	Case No.: 11/13/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00418/AM15	RLA File : 08/24/040/00131/AM15	Lic.No/Date: 0810132487 26.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

190	Case No.: 23/13/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00430/AM15	RLA File : 34/24/040/00084/AM15	Lic.No/Date: 3410040318 26.06.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. D/L dated 19.05.2015 has been issued to the firm. The case is re-listed for 29.07.2015.			

191	Case No.: 24/13/83-ALC1/2014	Party Name: GRASIM INDUSTRIES LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00431/AM15	RLA File : 34/24/040/00085/AM15	Lic.No/Date: 3410040316 26.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

192	Case No.: 25/13/83-ALC1/2014	Party Name: LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00432/AM15	RLA File : 07/24/040/00097/AM15	Lic.No/Date: 0710105417 26.06.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

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नई दिल्ली / New Delhi

193	Case No.: 48/13/83-ALC1/2014	Party Name: PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00455/AM15	RLA File : 03/95/040/00167/AM15	Lic.No/Date: 0310786082 26.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

194	Case No.: 16/17/83-ALC1/2014	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00626/AM15	RLA File : 03/94/040/00261/AM15	Lic.No/Date: 0310786063 26.06.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015. The case is re-listed for 29.07.2015.				

195	Case No.: 32/17/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00642/AM15	RLA File : 03/94/040/00247/AM15	Lic.No/Date: 0310786090 26.06.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

196	Case No.: 12/13/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00419/AM15	RLA File : 08/24/040/00023/AM15	Lic.No/Date: 0810132515 30.06.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

197	Case No.: 22/13/83-ALC1/2014	Party Name: MEGHMANI ORGANICS LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00429/AM15	RLA File : 08/24/040/00118/AM15	Lic.No/Date: 0810132532 30.06.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

198	Case No.: 72/17/83-ALC1/2014	Party Name: WENDT (INDIA) LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00682/AM15	RLA File : 07/21/040/00271/AM15	Lic.No/Date: 0710105464 30.06.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

Case No.:47/13/83-ALC1/2014	Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Approved
HQ File : 01/83/050/00414/AM15	RLA File : 05/23/040/00093/AM15	Lic.No/Date: 0510389315 02.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/7/2011-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Kinox-B -25 (Blend of 1 part Pentaerythrityl-tetrakis-[3-(3,5-di tert butyl-4-hydroxy phenyl)-propionate (Kinox-10) and 1 part Tris (2,4-Di Tert Butyl Phenyl) Phosphite (Kinox-68).	1 kg	1. 2,6-Di Tert. Butyl phenol	0.500 kg
		2. Methyl Acrylate	0.209 kg
		3. Pentaerythritol	0.072 kg
		4. Methanol	0.500 kg
		5. 2,4 Di tert. Butyl phenol	0.629 kg
		6. Phosphorus Trichloride	0.139 kg
		7. Iso Propyl Alcohol	0.134 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

200	Case No.: 4/11/83-ALC1/2014	Party Name: COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
	HQ File :01/83/050/00317/AM15/	RLA File :03/94/040/00271/AM15/	Lic.No/Date:0310786357 03.07.2014	Defer Date:


 Jyoti Srivastava
 Joint DGFT
 Director General of Foreign Trade
 Deptt. of Commerce
 New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/7/2011-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Automate Red PB MIX 500 (Dye content 57% Solvent Red Dye)	1 kg	1. Beta Naphthol	0.186 kg.
		2. Heptene	0.084 kg
		3. Mix Toluidine	0.214 kg
		4. Aniline Oil	0.060 kg
		5. Sodium Nitrite	0.190 kg
		6. 2-Ethyl Hexylamine	0.099 kg
		7. Sodium Formate	0.179 kg
		8. Aromatic Solvent 150/200 (Heavy Duty Aromatic Solvent Naphtha)	0.380 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

201	Case No.: 2/13/83-ALC1/2014	Party Name: PREM INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00409/AM15	RLA File : 05/24/040/00152/AM15	Lic.No/Date: 0510389343 03.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 23.04.2015 has been issued to firm by Deptt. of IPP. Followed by reminders dated 21.05.2015 & 29.06.2015. The case re-listed for 29.07.2015.			

202	Case No.: 41/13/83-ALC1/2014	Party Name: ACMECHEM LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00448/AM15	RLA File : 02/24/040/00055/AM15	Lic.No/Date: 0210204314 03.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

203	Case No.: 43/13/83-ALC1/2014	Party Name: ACMECHEM LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00450/AM15	RLA File : 02/24/040/00054/AM15	Lic.No/Date: 0210204313 03.07.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

204	Case No.: 3/17/83-ALC1/2014	Party Name: CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date: 4/83-ALC1/2015	Status:Case Approved
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		17.06.2015	
HQ File :01/83/050/00613/AM15/	RLA File :03/94/040/00286/AM15/	Lic.No/Date:0310786358 03.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/21/2015-PC-II dated 11.06.2015, the Committee decided to approve the case as under :-			
Name of Export 4(R) Items (s)	Qty. in Kg.	Name of import Item (s)	Qty in Kg
White Master batches.	One	Polyethylene LLDPE	0.206
	KG	Titanium Dioxide	0.618
		Lithopone	0.206
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:28/13/83-ALC1/2014	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00435/AM15/	RLA File :05/23/040/00094/AM15/	Lic.No/Date:0510389354 04.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/7/2011-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
Item of Export Kinox-B 42,1 part of Tris (3,3-di-tert. Butyl 1-4-4 hydroxy-benzyl)-Isocyanurate (Kinox 34)+2 parts of Tris (2,4-ditert-butyl- phenyl) phosphate (KINOX-68)	Qty. 1 kg	Item of Import 1. 2,6-Di Tert Butyl phenol 2. Paraformaldehyde 96% 3. Isocyanuric Acid 4. Dibutyl Amine 5. Acetonitrile 6. 2,4-Di – tert butyl phenol 7. Iso Propyl Alcohol 8. Phosphorus Tri chloride	Qty 0.327 kg 0.050 kg 0.068 kg 0.030 kg 0.107 kg 0.883 kg 0.179 kg 0.197 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

206	Case No.: 31/17/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00641/AM15	RLA File : 03/94/040/00285/AM15	Lic.No/Date: 0310786433 04.07.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Depts. of C&PC(Chem Div) (AKA). The case is listed for			

29.07.2015.

207	Case No.: 9/13/83-ALC1/2014	Party Name: CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00416/AM15	RLA File : 07/24/040/00118/AM15	Lic.No/Date: 0710105533 07.07.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 17.06.2015.				

208	Case No.: 30/17/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00640/AM15	RLA File : 03/94/040/00273/AM15	Lic.No/Date: 0310786469 07.07.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 29.07.2015.				

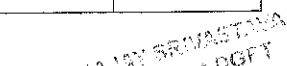
209	Case No.: 43/15/83-ALC1/2014	Party Name: PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00539/AM15	RLA File : 03/95/040/00168/AM15	Lic.No/Date: 0310786530 08.07.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

Case No.:28/17/83-ALC1/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
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HQ File :01/83/050/00638/AM15/	RLA File :03/94/040/00314/AM15/	Lic.No/Date:0310786547 08.07.2014	Defer Date:
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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/20/2014-CH-II dated 25.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Fluazinam Technical Minimum 98%	1 kg	1. 2,4 Dichloro 3,5 Dinitrobenzotrifluoride, Minimum 98%	1.010 kg
		2.2 Amino-3- Chloro-5- trifluoromethyl Pyridine, Minimum 98%	0.647 kg

210

 J. K. SRIVASTAVA
 Joint DGFT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

211	Case No.: 3/13/83-ALC1/2014	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00410/AM15	RLA File : 05/24/040/00150/AM15	Lic.No/Date: 0510389659 11.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 29.07.2015.			

212	Case No.: 16/13/83-ALC1/2014	Party Name: GUJARAT PARAFFINS PVT. LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00423/AM15	RLA File : 08/24/040/00546/AM14	Lic.No/Date: 0810132668 11.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 05.02.2015 issued by DC, (MSME). Re-listed for 29.07.2015.			

213	Case No.: 1/9/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00228/AM15	RLA File : 34/24/040/00089/AM15	Lic.No/Date: 3410040365 14.07.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

214	Case No.: 5/13/83-ALC1/2014	Party Name: CATERPILLAR SIGNS PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00412/AM15	RLA File : 08/24/040/00144/AM15	Lic.No/Date: 0810132685 14.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 21.4.2015 issued by DIPP. Followed by reminders dated 21.05.2015 & 29.06.2015. The case is re-listed for 29.07.2015.			

215	Case No.: 6/17/83-ALC1/2014	Party Name: YASHO INDUSTRIES PVT.LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00616/AM15	RLA File : 03/95/040/00321/AM15	Lic.No/Date: 0310786779 14.07.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP.			

(2009-2014). The case is re-listed for 29.07.2015.

216	Case No.: 8/17/83-ALC1/2014	Party Name: ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00618/AM15	RLA File : 03/94/040/00322/AM15	Lic.No/Date: 0310786774 14.07.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

217	Case No.: 6/13/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00413/AM15	RLA File : 08/24/040/00145/AM15	Lic.No/Date: 0810132695 15.07.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

218

Case No.: 39/13/83-ALC1/2014	Party Name:GIVAUDAN (INDIA) PRIVATE LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00446/AM15/	RLA File :07/24/040/00117/AM15/	Lic.No/Date:0710105734 15.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/74/2014-CH-II dated 27.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Oral Care Compound DP 7234 IDA	1 kg	1. L-Menthol FCC	0.510 kg.
		2. Anethole Synthetic DQ (AF) 41452TT	0.1680 kg
		3. EMF 1280A Heart for DP 7234 IDA	0.1098 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

219	Case No.: 7/17/83-ALC1/2014	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00617/AM15	RLA File : 03/94/040/00329/AM15	Lic.No/Date: 0310786869 15.07.2014	Defer Date: 29.07.2015
Decision : D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for				

[Signature]
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29.07.2015.

220	Case No.: 32/13/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00439/AM15	RLA File : 08/24/040/00158/AM15	Lic.No/Date: 0810132743 16.07.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

221	Case No.: 27/17/83-ALC1/2014	Party Name: COLORCON ASIA PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00637/AM15	RLA File : 17/24/040/00005/AM15	Lic.No/Date: 1710005882 17.07.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 29.07.2015.			

222

Case No.: 17/2/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00090/AM16/	RLA File :08/24/040/00089/AM15/	Lic.No/Date:0810132764 18.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acid Blue 193 (Dye content 70%)	1 kg	1. 1-Diazo 2- Naphthol 4 Sulfonic Acid	0.428 kg
		2. Beta Naphthol	0.255 kg
		3. Salicylic Acid	0.07 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

223	Case No.: 18/17/83-ALC1/2014	Party Name: CHEMINOVA INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00628/AM15	RLA File : 03/94/040/00344/AM15	Lic.No/Date: 0310787252 23.07.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 5.3.2015. The case is re-listed for 17.06.2015.			

अध्यक्ष, सीआईएचएल, जॉइंट DGFT
संयुक्त प्रशासिक एवं प्रशासनिक
विभाग, भारत सरकार
Directorate General of Foreign Trade
भारत सरकार, विभाग, Deptt. of Commerce
नई दिल्ली, New Delhi

224	Case No.: 6/15/83-ALC1/2014	Party Name: SNAM ABRASIVES PVT. LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00502/AM15	RLA File : 07/24/040/00004/AM15	Lic.No/Date: 0710106125 24.07.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 24.2.2015. The case is re-listed for 29.07.2015.			

225

Case No.:17/17/83-ALC1/2014	Party Name:ANUPAM COLOURS & CHEMICALS INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00627/AM15/	RLA File :03/94/040/00380/AM15/	Lic.No/Date:0310787339 25.07.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Prime rose Chrome	1 kg	1. Lead	0.718 kg
		2. Sodium Dichromate	0.300 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

226	Case No.: 46/17/83-ALC1/2014	Party Name: SAVITA POLYMERS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00656/AM15	RLA File : 03/95/040/00342/AM15	Lic.No/Date: 0310787349 25.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

227	Case No.: 38/13/83-ALC1/2014	Party Name: BEE CHEMS	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00445/AM15	RLA File : 06/24/040/00015/AM15	Lic.No/Date: 0610037863 31.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 21.05.2015 issued by Deptt. of IPP. Re-listed for 29.07.2015.			

228	Case No.: 22/15/83-ALC1/2014	Party Name: R. K. INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00518/AM15	RLA File : 34/24/040/00105/AM15	Lic.No/Date: 3410040421	Defer Date: 29.07.2015


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		31.07.2014	
Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 29.07.2015.			

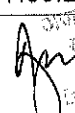
229	Case No.: 44/17/83-ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00654/AM15	RLA File : 03/95/040/00367/AM15	Lic.No/Date: 0310787462 31.07.2014	Defer Date: 29.07.2015
	Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

230	Case No.: 45/17/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00655/AM15	RLA File : 03/95/040/00370/AM15	Lic.No/Date: 0310787438 31.07.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015. The case is re-listed for 29.07.2015.			

231	Case No.: 3/11/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00316/AM15	RLA File : 08/24/040/00171/AM15	Lic.No/Date: 0810132857 01.08.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

232	Case No.: 53/17/83-ALC1/2014	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00663/AM15	RLA File : 08/24/040/00179/AM15	Lic.No/Date: 0810132892 05.08.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

233	Case No.: 54/17/83-ALC1/2014	Party Name: OMKAR SPECIALITY CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00664/AM15	RLA File : 03/95/040/00381/AM15	Lic.No/Date: 0310787635 05.08.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 16/15/83- ALC1/2014	Party Name: STERICON PHARMA PVT.LTD.,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
HQ File : 01/83/050/00512/AM15	RLA File : 07/24/040/00157/AM15	Lic.No/Date: 0710106308 06.08.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 29.07.2015.			

Case No.: 24/15/83- ALC1/2014	Party Name: TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Transferred to Different Section
HQ File :01/83/050/00520/AM15/	RLA File :04/24/040/00121/AM15/	Lic.No/Date:0410159168 07.08.2014	Defer Date:17.06.2015
Decision :			

Case No.: 41/17/83- ALC1/2014	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
HQ File : 01/83/050/00651/AM15	RLA File : 03/95/040/00405/AM15	Lic.No/Date: 0310787834 08.08.2014	Defer Date: 29.07.2015
Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

Case No.: 42/17/83- ALC1/2014	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
HQ File : 01/83/050/00652/AM15	RLA File : 03/95/040/00383/AM15	Lic.No/Date: 0310787836 08.08.2014	Defer Date: 29.07.2015
Decision : D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 29.07.2015.			

Case No.: 55/17/83- ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
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HQ File : 01/83/050/00665/AM15	RLA File : 03/95/040/00408/AM15	Lic.No/Date: 0310787835 08.08.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 58/17/83- ALC1/2014	Party Name: VRS GRANITES PRIVATE LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
239 HQ File : 01/83/050/00668/AM15	RLA File : 09/24/040/00233/AM15	Lic.No/Date: 0910060834 08.08.2014	Defer Date: 29.07.2015
Decision : D/L dated 21.05.2015 issued by Deptt. of IPP. Followed reminder dated 29.06.2015. Re-listed for 29.07.2015.			

Case No.: 4/17/83- ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status: Case Approved	
HQ File :01/83/050/00614/AM15/	RLA File :03/95/040/00300/AM15/	Lic.No/Date:0310787887 11.08.2014	Defer Date:	
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-				
240	Item of Export	Qty.	Item of Import	Qty
	Tartrazine (C.I. No,19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
			2. Sulphanilic Acid	0.921 kg
			3. Sodium Nitrite	0.400 kg
			4. Caustic Soda	0.360 kg
			5. Soda Ash	0.570 kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 5/17/83- ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Approved
241 HQ File :01/83/050/00615/AM15/	RLA File :03/95/040/00299/AM15/	Lic.No/Date:0310787886 11.08.2014	Defer Date:


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 Joint DGFT
 Director General of Foreign Trade
 India, New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Dye Brown 5222 (A Color Blend of 3 Different Dyes Namely Allura Red 45% Tartrazine 30% & Indigo Carmine 25%)	1 kg	1. Para Cresidine ortho Sulphonic Acid	0.260 kg
		2. Beta Naphthol	0.211 kg
		3. Dimethyl Acetal Succinate	0.120 kg
		4. Sodium Nitrite	0.188 kg
		5. Indigo	0.172 kg
		6. Caustic Soda	0.400 kg
		7. Sulphanillic Acid	0.253 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.: 43/17/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00653/AM15/	RLA File :03/95/040/00298/AM15/	Lic.No/Date: 0310787885 11.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 47/17/83-ALC1/2014	Party Name:	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
HQ File : 01/83/050/00657/AM15	RLA File : 08/24/040/00187/AM15	Lic.No/Date: 0810132945 11.08.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 29.07.2015.			

244	Case No.: 59/17/83-	Party Name: VIVIMED	Meet No/Date: 4/83-	Status: Case
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ALC1/2014	LABS LIMITED	ALC1/2015 17.06.2015	Approved
HQ File :01/83/050/00669/AM15/	RLA File :09/24/040/00253/AM15/	Lic.No/Date:0910060845 12.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/138/2011-CH-II dated 27.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Reversacol Volcanic Grey	1 kg	1. Vitride (Red AL)	2.830 kg
		2. Trimethyl Silyl Acetate (TMSA)	0.352 kg
		3. Methanol	23.100 kg
		4. Toluene	18.450 kg
		5. Dimethyl Succinate	4.270 kg
		6. Tetra Hydro Furan (THF)	4.250 kg
		7. Isopropyl Alcohol (IPA)	1.00 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

245	Case No.: 12/15/83-ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00508/AM15	RLA File : 30/24/040/00027/AM15	Lic.No/Date: 3010103093 13.08.2014	Defer Date: 29.07.2015
	Decision : D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

246	Case No.: 69/15/83-ALC1/2014	Party Name: G S P CROP SCIENCE PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00565/AM15	RLA File : 08/24/040/00152/AM15	Lic.No/Date: 0810132970 13.08.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

247	Case No.: 67/17/83-ALC1/2014	Party Name: VIC INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00677/AM15	RLA File : 17/24/040/00053/AM15	Lic.No/Date: 1710005894 14.08.2014	Defer Date: 29.07.2015

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Decision : D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.

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Case No.: 68/17/83-ALC1/2014	Party Name:VIC INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00678/AM15/	RLA File :17/24/040/00052/AM15/	Lic.No/Date:1710005893 14.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/70/2011-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Sodium Salt of Phenol Sulphonic Acid Formaldehyde condensate 46% & Melamine formaldehyde condensate 23% minimum (Vent AMS)	1 kg	1. Phenol	0.210 kg
		2. Melamine	0.240 kg
		3. Caustic soda LYE	0.360 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

249	Case No.: 32/15/83-ALC1/2014	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00528/AM15/	RLA File :05/24/040/00215/AM15/	Lic.No/Date:0510390584 20.08.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/42/2013-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-			
	Item of Export	Qty.	Item of Import	Qty
	Chlorinated Paraffin (Chlorine content 61% - 65%)	1 kg	1. Olefins (Alpha Linear)	0.390 kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

250	Case No.: 76/15/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00572/AM15	RLA File : 08/24/040/00024/AM15	Lic.No/Date: 0810133056 20.08.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

251	Case No.: 79/15/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00575/AM15	RLA File : 08/24/040/00075/AM15	Lic.No/Date: 0810133059 20.08.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

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Case No.: 17/15/83-ALC1/2014	Party Name: GIRDHARS INTERNATIONAL	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00513/AM15/	RLA File :05/23/040/00196/AM15/	Lic.No/Date: 0510390624 21.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Development Commissioner (MSME) (Chem. Div) vide their OM.No.23(7)/2013-chem. dated 21.05.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty recommended
Un-scented wax Candles in assorted colours, sizes and shapes (Handicraft).	One Kg	Paraffin wax	0.850 kg
		Palm wax	0.095 kg
		Micro –crystalline wax	0.025 kg
		Wicks	0.002 kg
		Colour	0.002 kg
		Light Stabilizer (UV Stabilizer)	0.006 kg
		Polymer Vyber Chemical/ Polyboost/AC Wax chemical	0.011 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

253	Case No.: 27/15/83-ALC1/2014	Party Name: GSC, GLASS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00523/AM15	RLA File : 05/23/040/00187/AM15	Lic.No/Date: 0510390632 21.08.2014	Defer Date: 29.07.2015
Decision : Comments awaited from DIPP. The case re-listed for 29.07.2015.				

254	Case No.: 29/15/83-ALC1/2014	Party Name: GREENPLY INDUSTRIES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00525/AM15/	RLA File :05/23/040/00200/AM15/	Lic.No/Date: 0510390623 21.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/59/2009-PC-I dated				

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01.06.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in KG	Name of import Item (s)	Qty in KG
Single Sided Decorative Aluminium Foil Laminated Sheets (without barkier paper) Thickness 0.70 MM (Avg. Wt =1.505 Kg/Sq.Mtr. +/- 2.5%)	One Kg	1. Kraft Paper (60 GSM-205 GSM)	0.7230
		2. Aluminium Foil (60 Micron-120 Micron)	0.3733
		3. Tissue Paper (20 GSM -38 GSM)	0.03299
		4. Phenol	0.3198
		5. Melamine	0.1329
		6. Methanol	0.2786
		7. B.O.P.P. Film	0.0109

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

255	Case No.: 84/15/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00580/AM15	RLA File : 08/24/040/00103/AM15	Lic.No/Date: 0810133067 21.08.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

256	Case No.: 72/15/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00568/AM15	RLA File : 08/24/040/00106/AM15	Lic.No/Date: 0810133083 22.08.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

257	Case No.: 73/15/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00569/AM15	RLA File : 08/24/040/00194/AM15	Lic.No/Date: 0810133092 25.08.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 29.07.2015.			

258	Case No.: 9/17/83-ALC1/2014	Party Name:	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:	Defer Date:

01/83/050/00619/AM15	31/83/040/00129/AM15	3110064779 25.08.2014	29.07.2015
Decision : Comments awaited from DIPP. The case is re-listed for 29.07.2015.			

259	Case No.: 74/15/83-ALC1/2014	Party Name: ASIATIC INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00570/AM15	RLA File : 08/24/040/00188/AM15	Lic.No/Date:	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div)(AKA). The case is re-listed for 29.07.2015.				

260	Case No.: 83/15/83-ALC1/2014	Party Name: PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00579/AM15	RLA File : 08/24/040/00198/AM15	Lic.No/Date: 0810133102 26.08.2014	Defer Date: 29.07.2015
Decision : D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.				

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Case No.:19/19/83-ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00795/AM15/	RLA File :02/24/040/00102/AM15/	Lic.No/Date:0210204863 26.08.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/4/2012-CH-II dated 17.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acetamiprid Tech 20% SP	1 Kg	1. Acetamiprid Tech	0.200 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

262	Case No.: 19/15/83-ALC1/2014	Party Name: INTECH PHARMA PVT. LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00515/AM15	RLA File : 05/23/040/00215/AM15	Lic.No/Date: 0510390835 29.08.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 29.07.2015.				

263	Case No.: 7/19/83-	Party Name: INDOTAN	Meet No/Date: 4/83-	Status:Case
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	ALC1/2014	CHEMICALS LTD.,	ALC1/2015 17.06.2015	Deferred
	HQ File : 01/83/050/00783/AM15	RLA File : 02/24/040/00106/AM15	Lic.No/Date: 0210204890 01.09.2014	Defer Date: 29.07.2015
	Decision : D/L dated 02.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

264	Case No.: 12/17/83- ALC1/2014	Party Name: AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00622/AM15	RLA File : 31/83/040/00053/AM15	Lic.No/Date: 3110064823 02.09.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 29.07.2015.			

265	Case No.: 13/17/83- ALC1/2014	Party Name: AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00623/AM15	RLA File : 31/83/040/00052/AM15	Lic.No/Date: 3110064822 02.09.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 29.07.2015.			

266	Case No.: 52/17/83- ALC1/2014	Party Name: VIBFAST PIGMENTS PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00662/AM15	RLA File : 08/24/040/00206/AM15	Lic.No/Date: 0810133196 02.09.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 29.07.2015.			

267	Case No.: 49/17/83- ALC1/2014	Party Name: JK MASTER BATCH PVT.LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00659/AM15	RLA File : 05/23/040/00223/AM15	Lic.No/Date: 0510390980 04.09.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS) . The case is re-listed for 29.07.2015.			

268	Case No.: 36/17/83- ALC1/2014	Party Name: SHAILNICK CHEMICALS PVT.LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00646/AM15	RLA File : 08/24/040/00210/AM15	Lic.No/Date: 0810133259 08.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 51/17/83- ALC1/2014	Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00661/AM15	RLA File : 29/24/040/00005/AM15	Lic.No/Date: 2910025160 08.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 39/17/83- ALC1/2014	Party Name: SAIBABA SURFACTANTS (P) LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00649/AM15	RLA File : 08/24/040/00208/AM15	Lic.No/Date: 0810133300 11.09.2014	Defer Date: 29.07.2015
Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

Case No.: 10/17/83- ALC1/2014	Party Name: JJ.PLASTALLOY PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00620/AM15	RLA File : 15/24/040/00010/AM15	Lic.No/Date: 1510022022 12.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 11/17/83- ALC1/2014	Party Name: ECOCAT INDIA PVT.LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
HQ File : 01/83/050/00621/AM15	RLA File : 05/23/040/00247/AM15	Lic.No/Date: 0510391109 12.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 45/19/83- ALC1/2014	Party Name:GARGI HUTTENES ALBERTUS	Meet No/Date:4/83- ALC1/2015	Status:Case Approved
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[Handwritten Signature]
 Director General of Foreign Trade
 Deptt. of Commerce
 1st Floor, New Delhi

	PVT. LTD.,	17.06.2015	
HQ File :01/83/050/00821/AM15/	RLA File :03/94/040/00430/AM15/	Lic.No/Date:0310789143 12.09.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/32/2013-PC-II dated 28.05.2015, the Committee decided to approve the case as under :-			
Name of Export Items (s)	Qty. in KG	Name of Import Item (s)	Qty in KG.
Activator 3340 Ester based Co-Reactant for No Bake Foundry Process	One KG	Triacetin Triacetin (Foundry Grade)	0.4
		Dibasic Ester	0.6
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

274	Case No.: 66/17/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00676/AM15	RLA File : 34/24/040/00148/AM15	Lic.No/Date: 3410040549 15.09.2014	Defer Date: 29.07.2015
	Decision : D/L dated 12.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

275	Case No.: 70/17/83-ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00680/AM15	RLA File : 33/24/040/00008/AM15	Lic.No/Date: 3310030076 15.09.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

276	Case No.: 71/17/83-ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00681/AM15	RLA File : 33/24/040/00009/AM15	Lic.No/Date: 3310030075 15.09.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

277	Case No.: 41/19/83-ALC1/2014	Party Name: CAMPHOR & ALLIED PRODUCTS	Meet No/Date:4/83-ALC1/2015	Status:Case Deferred
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Director General of Foreign Trade

 Ministry of Commerce and Industry

 Government of India

	LIMITED,	17.06.2015	
HQ File : 01/83/050/00817/AM15	RLA File : 03/94/040/00565/AM15	Lic.No/Date: 0310789200 15.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 29.07.2015.			

278	Case No.: 34/17/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00644/AM15	RLA File : 08/24/040/00151/AM15	Lic.No/Date: 0810133353 16.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

279	Case No.: 37/17/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00647/AM15	RLA File : 08/24/040/00205/AM15	Lic.No/Date: 0810133352 16.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

280	Case No.: 55/19/83- ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00831/AM15	RLA File : 03/94/040/00525/AM15	Lic.No/Date: 0310789268 16.09.2014	Defer Date: 29.07.2015
Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) , Re-listed for 29.07.2015.				

281	Case No.: 35/17/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00645/AM15	RLA File : 08/24/040/00564/AM14	Lic.No/Date: 0810133360 17.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				


 Joint DGFT
 Directorate General of Foreign Trade
 1st Floor, Deptt. of Commerce
 New Delhi

282	Case No.: 60/17/83-ALC1/2014	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00670/AM15	RLA File : 05/24/040/00283/AM15	Lic.No/Date: 0510391260 22.09.2014	Defer Date: 29.07.2015
Decision : D/L dated 29.06.2015 issued by DIPP. The case is re-listed for 29.07.2015.				

283	Case No.: 49/19/83-ALC1/2014	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00825/AM15	RLA File : 03/94/040/00600/AM15	Lic.No/Date: 0310789662 Dated:25.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 29.07.2015.				

284	Case No.: 44/19/83-ALC1/2014	Party Name: CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00820/AM15	RLA File : 03/94/040/00604/AM15	Lic.No/Date: 0310789700 26.09.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

Case No.: 46/19/83-ALC1/2014	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
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HQ File :01/83/050/00822/AM15/	RLA File :03/94/040/00443/AM15/	Lic.No/Date:0310789708 26.09.2014	Defer Date:
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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/32/2013-PC-II dated 28.05.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in KG	Name of Import Item (s)	Qty in KG.
Sinothrm 5022 Alkaline PF Resin for foundry no-bake process with 2% silane	One KG	Phenol	0.31
		Paraformaldehyde	0.1396
		3-Glycidyloxypropyltrimet Hoxysifane Dynasytan Glymo (BFOS)	0.020
		Caustic Potash Lye (KOH)	0.065

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

[Signature]
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

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Case No.: 56/17/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00666/AM15/	RLA File :08/24/040/00246/AM15/	Lic.No/Date:0810133467 29.09.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acid Brown 58 (Dye Content 80 %)	1 kg	1. H Acid	0.270 kg
		2. 4-Amino 4-Nitro Di Phenyl Amine 2 Sulphonic Acid (4 NADAPSA)	0.499 kg
		3. Resorcinol	0.091 kg
		4. Sodium Nitrite	0.185 kg
		5. Soda Ash	0.492 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

287	Case No.: 86/11/83-ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00399/AM15	RLA File : 03/95/040/00504/AM15	Lic.No/Date: 0310789864 30.09.2014	Defer Date: 29.07.2015
	Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 29.07.2015.			

288	Case No.: 54/19/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00830/AM15	RLA File : 03/94/040/00576/AM15	Lic.No/Date: 0310789836 30.09.2014	Defer Date: 29.07.2015
	Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

289	Case No.: 53/19/83-ALC1/2014	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00829/AM15	RLA File : 03/94/040/00569/AM15	Lic.No/Date: 0310789914 01.10.2014	Defer Date: 29.07.2015
	Decision : D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

		Slack Wax	0.130
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

294	Case No.: 36/15/83-ALC1/2014	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00532/AM15	RLA File : 31/83/040/00157/AM15	Lic.No/Date: 3110064969 Dated:10.10.2014	Defer Date: 29.07.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.				

295	Case No.: 47/19/83-ALC1/2014	Party Name: GLOBUS INTERNATIONAL	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00823/AM15	RLA File : 03/94/040/00649/AM15	Lic.No/Date: 0310790195 13.10.2014	Defer Date: 29.07.2015
Decision : D/L dated 25.05.2015 issued by DIPP. Followed reminder dated 29.06.2015. The case is re-listed for 29.07.2015.				

296	Case No.: 52/19/83-ALC1/2014	Party Name: CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Approved
	HQ File 01/83/050/00828/AM15/	RLA File 03/94/040/00588/AM15/	Lic.No/Date: 0310790180 13.10.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/21/2015-PC-II dated 24.06.2015, the Committee decided to approve the case as under :-				
296	Name of Export Items (s)	Qty in K.G.	Name of import Item (s)	Qty. in requirement per unit of the content in part in the Resultant product
	Filler Master batches Containing 25% Polypropylene is 25000.00 Kgs. 75% Talc is 75000.00 KGs (Indigeneous)	One KG	Polypropylene	0.2575
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

297	Case No.: 71/19/83-ALC1/2014	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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[Signature]
 Director General of Foreign Trade
 Ministry of Commerce
 1st Floor, New Delhi

HQ File : 01/83/050/00847/AM15	RLA File : 03/95/040/00577/AM15	Lic.No/Date: 0310790167 13.10.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 21/19/83- ALC1/2014	Party Name:PEEKAY WOOD INDUSTRIES,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00797/AM15/	RLA File :10/24/040/00063/AM15/	Lic.No/Date:1010058841 14.10.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/132/2015-TSW dated 02.07.2015, the Committee decided to approve the case as under :-			
298	Export Item : Form Work Wooden Bean (Containing 727.27 Imported Sawm Good of Spruce of Wood)		
	Quantity : 1000 CBM		
	Import item : Sawm Good Spruce Main Dry		
	Quantity : 770.9062 CBM		
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.: 22/19/83- ALC1/2014	Party Name: PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
299	HQ File : 01/83/050/00798/AM15	RLA File : 10/24/040/00065/AM15	Lic.No/Date: 1010058842 14.10.2014
Decision : D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

Case No.: 72/19/83- ALC1/2014	Party Name: RAJ BORAX PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
300	HQ File : 01/83/050/00848/AM15	RLA File : 03/95/040/00590/AM15	Lic.No/Date: 0310790227 14.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

OFFICE OF THE SECRETARY
HON'BLE MEMBER, Joint Deptt.
Public & Foreign Trade
Ministry, Deptt. of Commerce
110 001, New Delhi

301	Case No.: :9/19/83-ALC1/2014	Party Name: ACMECHEM LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00785/AM15	RLA File : 02/24/040/00140/AM15	Lic.No/Date: 0210205070 16.10.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

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Case No.: 34/19/83-ALC1/2014	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved								
HQ File :01/83/050/00810/AM15/	RLA File :05/24/040/00318/AM15/	Lic.No/Date:0510391630 17.10.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/2/2015-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-											
<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td>CHLORINATED PARAFFIN (CHLORINE CONTENT 51%-55%)</td><td>1 kg.</td><td>OLEFINS (ALPHA LINEAR)</td><td>0.484 Kg.</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	CHLORINATED PARAFFIN (CHLORINE CONTENT 51%-55%)	1 kg.	OLEFINS (ALPHA LINEAR)	0.484 Kg.
Item of Export	Qty.	Item of Import	Qty								
CHLORINATED PARAFFIN (CHLORINE CONTENT 51%-55%)	1 kg.	OLEFINS (ALPHA LINEAR)	0.484 Kg.								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

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Case No.: 35/19/83-ALC1/2014	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved								
HQ File :01/83/050/00811/AM15/	RLA File :05/24/040/00314/AM15/	Lic.No/Date:0510391626 17.10.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/42/2013-CH-II dated 29.05.2015, the Committee decided to approve the case as under :-											
<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td>Chlorinated Paraffin (Chlorine content 61% - 65%)</td><td>1 kg</td><td>1. Olefins (Alpha Linear)</td><td>0.390 kg</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	Chlorinated Paraffin (Chlorine content 61% - 65%)	1 kg	1. Olefins (Alpha Linear)	0.390 kg
Item of Export	Qty.	Item of Import	Qty								
Chlorinated Paraffin (Chlorine content 61% - 65%)	1 kg	1. Olefins (Alpha Linear)	0.390 kg								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

304	Case No.: 42/19/83-ALC1/2014	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00818/AM15	RLA File : 03/94/040/00628/AM15	Lic.No/Date: 0310790352	Defer Date: 29.07.2015

Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

		17.10.2014	
Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

305	Case No.: 43/19/83-ALC1/2014	Party Name: ENCUBE ETHICALS PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00819/AM15	RLA File : 03/94/040/00624/AM15	Lic.No/Date: 0310790346 17.10.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 29.07.2015.				

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Case No.: 69/19/83- ALC1/2014	Party Name: O C SPECIALITIES PVT.LTD.	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Approved												
HQ File :01/83/050/00845/AM15/	RLA File :03/95/040/00600/AM15/	Lic.No/Date: 0310790347 17.10.2014	Defer Date:												
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/108/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-															
<table border="1"><thead><tr><th>Item of Export</th><th>Qty.</th><th>Item of Import</th><th>Qty</th></tr></thead><tbody><tr><td>Sodium Bromide Solution (45-47%)</td><td>1 kg</td><td>1. Zinc Bromide LC Brine</td><td>0.760 kg.</td></tr><tr><td></td><td></td><td>2 Sodium Hydroxide Flakes (Caustic Soda)</td><td>0.190 kg</td></tr></tbody></table>				Item of Export	Qty.	Item of Import	Qty	Sodium Bromide Solution (45-47%)	1 kg	1. Zinc Bromide LC Brine	0.760 kg.			2 Sodium Hydroxide Flakes (Caustic Soda)	0.190 kg
Item of Export	Qty.	Item of Import	Qty												
Sodium Bromide Solution (45-47%)	1 kg	1. Zinc Bromide LC Brine	0.760 kg.												
		2 Sodium Hydroxide Flakes (Caustic Soda)	0.190 kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

307	Case No.: 70/19/83-ALC1/2014	Party Name: MICRO INKS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00846/AM15	RLA File : 03/95/040/00521/AM15	Lic.No/Date: 0310790345 17.10.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 29.07.2015.				

308	Case No.: 15/19/83-ALC1/2014	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File :	RLA File :	Lic.No/Date:	Defer Date:


 Director General of Foreign Trade
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 New Delhi

01/83/050/00791/AM15	02/24/040/00137/AM15	0210205076 20.10.2014	29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 29.07.2015.			

309	Case No.: 40/19/83-ALC1/2014	Party Name: COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00816/AM15	RLA File : 03/94/040/00669/AM15	Lic.No/Date: 0310790394 20.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 29.07.2015.			

310	Case No.: 48/19/83-ALC1/2014	Party Name: GALAXY SURFACTANTS LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00824/AM15	RLA File : 03/94/040/00408/AM15	Lic.No/Date: 0310790383 20.10.2014	Defer Date: 29.07.2015
	Decision : D/L dated 22.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

311	Case No.: 50/19/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00826/AM15	RLA File : 03/94/040/00662/AM15	Lic.No/Date: 0310790388 20.10.2014	Defer Date: 29.07.2015
	Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

312	Case No.: 13/19/83-ALC1/2014	Party Name:SHEKHAR ROY	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
	HQ File :01/83/050/00789/AM15/	RLA File :02/24/040/00143/AM15/	Lic.No/Date:0210205078 21.10.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/34/2015-TSW dated 07.07.2015, the Committee decided to approve the case as under :- Export Item : Empty Tea Bags Quantity : 1,50,00,000 nos. (Weighing 7500 Kgs.)			

Director General of Foreign Trade
 Ministry of Commerce and Industry
 Government of India
 New Delhi

Import item : Filter Paper	
Quantity :	8325 Kgs
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.	

313	Case No.: 14/19/83-ALC1/2014	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00790/AM15	RLA File : 02/24/040/00133/AM15	Lic.No/Date: 0210205082 21.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 29.07.2015.			

314	Case No.: 44/2/83-ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00117/AM16	RLA File : 03/94/040/00620/AM15	Lic.No/Date: 0310790555 28.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 04.06.2015. The case is re-listed for 29.07.2015.			

315	Case No.: 25/4/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00184/AM16	RLA File : 17/24/040/00101/AM15	Lic.No/Date: 1710005951 28.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

316	Case No.: 36/4/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00195/AM16	RLA File : 17/24/040/00099/AM15	Lic.No/Date: 1710005949 28.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			


 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

317	Case No.: 45/4/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00204/AM16	RLA File : 17/24/040/00103/AM15	Lic.No/Date: 1710005953 28.10.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

318	Case No.: 57/19/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved																				
	HQ File :01/83/050/00833/AM15/	RLA File :03/95/040/00422/AM15/	Lic.No/Date: 0310790577 29.10.2014	Defer Date:																				
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-																								
<table border="1"> <thead> <tr> <th>Item of Export</th> <th>Qty.</th> <th>Item of Import</th> <th>Qty</th> </tr> </thead> <tbody> <tr> <td rowspan="7">Dye Brown 5222 (A Color Blend of 3 Different Dyes Namely Allura Red 45% Tartrazine 30% & Indigo Carmine 25%)</td> <td rowspan="7">1 kg</td> <td>1. Para Cresidine ortho Sulphonic Acid</td> <td>0.260 kg</td> </tr> <tr> <td>2. Beta Naphthol</td> <td>0.211 kg</td> </tr> <tr> <td>3. Dimethyl Acetal Succinate</td> <td>0.120 kg</td> </tr> <tr> <td>4. Sodium Nitrite</td> <td>0.188 kg</td> </tr> <tr> <td>5. Indigo</td> <td>0.172 kg</td> </tr> <tr> <td>6. Caustic Soda</td> <td>0.400 kg</td> </tr> <tr> <td>7. Sulphanillic Acid</td> <td>0.253 kg</td> </tr> </tbody> </table>					Item of Export	Qty.	Item of Import	Qty	Dye Brown 5222 (A Color Blend of 3 Different Dyes Namely Allura Red 45% Tartrazine 30% & Indigo Carmine 25%)	1 kg	1. Para Cresidine ortho Sulphonic Acid	0.260 kg	2. Beta Naphthol	0.211 kg	3. Dimethyl Acetal Succinate	0.120 kg	4. Sodium Nitrite	0.188 kg	5. Indigo	0.172 kg	6. Caustic Soda	0.400 kg	7. Sulphanillic Acid	0.253 kg
Item of Export	Qty.	Item of Import	Qty																					
Dye Brown 5222 (A Color Blend of 3 Different Dyes Namely Allura Red 45% Tartrazine 30% & Indigo Carmine 25%)	1 kg	1. Para Cresidine ortho Sulphonic Acid	0.260 kg																					
		2. Beta Naphthol	0.211 kg																					
		3. Dimethyl Acetal Succinate	0.120 kg																					
		4. Sodium Nitrite	0.188 kg																					
		5. Indigo	0.172 kg																					
		6. Caustic Soda	0.400 kg																					
		7. Sulphanillic Acid	0.253 kg																					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.																								

319	Case No.: 58/19/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00834/AM15/	RLA File :03/95/040/00423/AM15/	Lic.No/Date: 0310790578 29.10.2014	Defer Date:


 Joint Secretary (Joint DGFT)
 High Level Liaison Officer
 Directorate General of Foreign Trade
 1st Floor, New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No,19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

320

Case No.:59/19/83-
ALC1/2014

Party Name:ROHA DYE
CHEM PVT LIMITED

Meet No/Date:4/83-
ALC1/2015
17.06.2015

Status:Case
Approved

HQ File
:01/83/050/00835/AM15/

RLA File
:03/95/040/00532/AM15/

Lic.No/Date:0310790583
29.10.2014

Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Tartrazine (C.I. No,19140) (Dye content 87%)	1 Kg	1. Dimethyl Acetal Succinate	0.560 kg
		2. Sulphanilic Acid	0.921 kg
		3. Sodium Nitrite	0.400 kg
		4. Caustic Soda	0.360 kg
		5. Soda Ash	0.570 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

321

Case No.:60/19/83-
ALC1/2014

Party Name:ROHA DYE
CHEM PVT LIMITED

Meet No/Date:4/83-
ALC1/2015
17.06.2015

Status:Case
Approved

HQ File
:01/83/050/00836/AM15/

RLA File
:03/95/040/00533/AM15/

Lic.No/Date:0310790585
29.10.2014

Defer Date:

महाराष्ट्र सरकार
राज्य सरकार
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राज्य सरकार

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1. Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:74/19/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00850/AM15/	RLA File :03/95/040/00421/AM15/	Lic.No/Date:0310790582 29.10.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Sunset Yellow (Food Yellow 3) (C.I. No. 15985) (Dye content 85%)	1 kg	1: Sulphonic Acid	0.625 kg
		2. Beta Naphthol	0.527 kg
		3. Sodium Nitrite	0.184 kg
		4. Soda Ash	0.431 kg
		5. Caustic Soda	0.250 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

323	Case No.: 1/13/83-ALC1/2014	Party Name: SATYAM POLY PLAST	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00408/AM15	RLA File : 13/24/040/00027/AM15	Lic.No/Date: 1310047678 30.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

324	Case No.: 16/19/83-ALC1/2014	Party Name: KRISHI RASAYAN EXPORTS PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00792/AM15	RLA File : 02/24/040/00145/AM15	Lic.No/Date: 0210205105	Defer Date: 29.07.2015

Directorate of Chemicals
Ministry of Commerce
Government of India
New Delhi

		30.10.2014	
Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

325	Case No.: 17/19/83-ALC1/2014	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00793/AM15	RLA File : 02/24/040/00146/AM15	Lic.No/Date: 0210205106 30.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 29.07.2015.			

326	Case No.: 61/19/83-ALC1/2014	Party Name: SBL COLORTECH PRIVATE LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00837/AM15	RLA File : 03/95/040/00571/AM15	Lic.No/Date: 0310790631 30.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 29.07.2015.			

327	Case No.: 40/2/83-ALC1/2015	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00113/AM16	RLA File : 03/94/040/00685/AM15	Lic.No/Date: 0310790634 30.10.2014	Defer Date: 29.07.2015
	Decision : D/L to be issued to firm for details of export product. Re-listed for 29.07.2015.			

328	Case No.: 42/2/83-ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00115/AM16	RLA File : 03/94/040/00621/AM15	Lic.No/Date: 0310790640 30.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

329	Case No.: 43/2/83-ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00116/AM16	RLA File : 03/94/040/00668/AM15	Lic.No/Date: 0310790639 30.10.2014	Defer Date: 29.07.2015

329 43/2/83-ALC1/2015
 0310790639
 Director General of Foreign Trade
 Ministry of Commerce
 110001 New Delhi

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 05.06.2015. The case is re-listed for 29.07.2015.

330	Case No.: 26/4/83-ALC1/2015	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00185/AM16	RLA File : 17/24/040/00108/AM15	Lic.No/Date: 1710005959 30.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

331	Case No.: 63/13/83-ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00470/AM15	RLA File : 30/24/040/00036/AM15	Lic.No/Date: 3010103215 31.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

332	Case No.: 20/19/83-ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00796/AM15	RLA File : 04/24/040/00202/AM15	Lic.No/Date: 0410159668 31.10.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 29.07.2015.			

333	Case No.: 4/19/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
	HQ File :01/83/050/00780/AM15/	RLA File :08/24/040/00296/AM15/	Lic.No/Date:0810133712 03.11.2014	Defer Date:


 DR. ANAND KUMAR SHARMA
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

Item of Export	Qty.	Item of Import	Qty
Acid Blue 193 (Dye content 70%)	1 kg	1. 1-Diazo 2- Naphthol 4 Sulfonic Acid	0.428 kg
		2. Beta Naphthol	0.255 kg
		3. Salicyclic Acid	0.07 kg

334	Case No.: 6/19/83- ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00782/AM15	RLA File : 08/24/040/00268/AM15	Lic.No/Date: 0810133707 03.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 8.05.2015. The case is re-listed for 29.07.2015.				

335	Case No.: 68/19/83- ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00844/AM15	RLA File : 03/95/040/00583/AM15	Lic.No/Date: 0310790714 03.11.2014	Defer Date: 29.07.2015
Decision : D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) , Re-listed for 29.07.2015.				

336	Case No.: 79/13/83- ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00486/AM15	RLA File : 08/24/040/00304/AM15	Lic.No/Date: 0810133732 05.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				
337	Case No.: 73/19/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Approved
	HQ File :01/83/050/00849/AM15/	RLA File :03/95/040/00528/AM15/	Lic.No/Date: 0310790787 05.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/134/2011-CH-II dated 15.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Lake Allura Red	1 kg	1. Para Cresidine Ortho Sulphonic Acid (PCOSA)	0.217 kg
		2. Beta Naphthol	0.179 kg
		3. Sodium Nitrite	0.073 kg
		4. Soda Ash	0.105 kg
		5. Caustic Soda	0.140 kg
		6. Aluminium Chloride	1.123 kg
		7. Sodium Bicarbonate	2.126 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

338	Case No.: 39/15/83-ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00535/AM15	RLA File : 05/23/040/00294/AM15	Lic.No/Date: 0510391892 07.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

Case No.:86/15/83-ALC1/2014	Party Name:NIPRO GLASS INDIA PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00582/AM15/	RLA File :05/24/040/00328/AM15/	Lic.No/Date:0510391888 07.11.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/1/2015-TSW dated 30.06.2015, the Committee decided to approve the case as under :-			
Export Item : Borosilcate Glass Tubes			
Quantity :	1 Kg		
Import Item :			
S. No	Description of the item	Quantity recommended	
1.	Borax Anhydrous Powder (Granular Form)	0.152 Kg	
2.	Calcined Alumina Powder	0.045 Kg	
3.	Nephelene Synite	0.062 Kg	

Stamp: Director General of Foreign Trade, Ministry of Commerce and Industry, Government of India, New Delhi. Handwritten signature and date 28.06.2015.

4.	Fluorspar Powder (Granular Form)	0.003 Kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

340	Case No.: 12/19/83-ALC1/2014	Party Name: KRISHI RASAYAN EXPORTS PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00788/AM15	RLA File : 02/24/040/00158/AM15	Lic.No/Date: 0210205124 07.11.2014	Defer Date: 29.07.2015
	Decision : D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

341	Case No.: 27/19/83-ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00803/AM15	RLA File : 05/23/040/00312/AM15	Lic.No/Date: 0510391893 07.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

342

Case No.: 62/19/83-ALC1/2014	Party Name: SUNSHIELD CHEMICALS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved												
HQ File :01/83/050/00838/AM15/	RLA File :03/95/040/00637/AM15/	Lic.No/Date: 0310790820 07.11.2014	Defer Date:												
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/107/2010-CH-II dated 27.05.2015, the Committee decided to approve the case as under :-															
<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td rowspan="3">THEIC-TRIS (2-Hydroxy Ethyl) Isocyanurate</td><td rowspan="3">1 kg</td><td>1. Cyanuric Acid</td><td>0.546 kg.</td></tr><tr><td>2. Ethylene Oxide</td><td>0.562 kg</td></tr><tr><td>3. Methanol</td><td>0.103 kg</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	THEIC-TRIS (2-Hydroxy Ethyl) Isocyanurate	1 kg	1. Cyanuric Acid	0.546 kg.	2. Ethylene Oxide	0.562 kg	3. Methanol	0.103 kg
Item of Export	Qty.	Item of Import	Qty												
THEIC-TRIS (2-Hydroxy Ethyl) Isocyanurate	1 kg	1. Cyanuric Acid	0.546 kg.												
		2. Ethylene Oxide	0.562 kg												
		3. Methanol	0.103 kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

343	Case No.: 46/2/83-ALC1/2015	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00119/AM16	RLA File : 03/94/040/00724/AM15	Lic.No/Date: 0310790839	Defer Date: 29.07.2015

	07.11.2014	
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.		

344

Case No.: 8/19/83- ALC1/2014	Party Name: DEEP POLYMERS PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Approved												
HQ File :01/83/050/00784/AM15/	RLA File :08/24/040/00299/AM15/	Lic.No/Date: 0810133752 10.11.2014	Defer Date:												
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/75/2009-PC-II dated 11.06.2015, the Committee decided to approve the case as under :-															
<table><tr><td>Name of Export Items (s)</td><td>Qty. in KG</td><td>Name of import Item (s)</td><td>Qty. in KG</td></tr><tr><td rowspan="3">Filler Master Batch (Containing 73% +/- 1% Calcium Carbonate)</td><td rowspan="3">One KG</td><td>LLDPE Granules</td><td>0.2550</td></tr><tr><td>Calcium Carbonate</td><td>0.7446</td></tr><tr><td>Wax</td><td>0.0204</td></tr></table>				Name of Export Items (s)	Qty. in KG	Name of import Item (s)	Qty. in KG	Filler Master Batch (Containing 73% +/- 1% Calcium Carbonate)	One KG	LLDPE Granules	0.2550	Calcium Carbonate	0.7446	Wax	0.0204
Name of Export Items (s)	Qty. in KG	Name of import Item (s)	Qty. in KG												
Filler Master Batch (Containing 73% +/- 1% Calcium Carbonate)	One KG	LLDPE Granules	0.2550												
		Calcium Carbonate	0.7446												
		Wax	0.0204												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

345	Case No.: 45/2/83-ALC1/2015	Party Name: EXIM CORPORATION	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00118/AM16	RLA File : 03/94/040/00736/AM15	Lic.No/Date: 0310790868 10.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 29.07.2015.			

346	Case No.: 18/19/83-ALC1/2014	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00794/AM15	RLA File : 02/24/040/00155/AM15	Lic.No/Date: 0210205143 11.11.2014	Defer Date: 29.07.2015
	Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

347	Case No.: 30/19/83-ALC1/2014	Party Name: INTECH PHARMA PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00806/AM15	RLA File : 05/23/040/00310/AM15	Lic.No/Date: 0510391929 11.11.2014	Defer Date: 29.07.2015

Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 29.07.2015.

348	Case No.: 74/17/83-ALC1/2014	Party Name: LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00684/AM15	RLA File : 03/95/040/00175/AM15	Lic.No/Date: 0310790985 12.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

349	Case No.: 28/19/83-ALC1/2014	Party Name: NIPPON CARBIDE INDIA PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00804/AM15	RLA File : 05/24/040/00316/AM15	Lic.No/Date: 0510391958 12.11.2014	Defer Date: 29.07.2015
Decision : D/L dated 30.06.2015 issued by DIPP. The case is re-listed for 29.07.2015.				

350	Case No.: 48/2/83-ALC1/2015	Party Name: HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00121/AM16	RLA File : 03/94/040/00491/AM15	Lic.No/Date: 0310790961 12.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

351	Case No.: 10/19/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved																				
	HQ File :01/83/050/00786/AM15/	RLA File :08/24/040/00310/AM15/	Lic.No/Date: 0810133797 13.11.2014	Defer Date:																				
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-																								
<table border="1"><thead><tr><th>Item of Export</th><th>Qty.</th><th>Item of Import</th><th>Qty</th></tr></thead><tbody><tr><td>Acid Black 210 (Dye content 70%)</td><td>1 kg</td><td>1. 4,4 Diamino Sulphanilide (DASA)</td><td>0.203 kg</td></tr><tr><td></td><td></td><td>2. H Acid</td><td>0.243 kg</td></tr><tr><td></td><td></td><td>3. Para nitro Aniline</td><td>0.106 kg</td></tr><tr><td></td><td></td><td>4. Meta Phenylene</td><td>0.0854 kg</td></tr></tbody></table>					Item of Export	Qty.	Item of Import	Qty	Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg			2. H Acid	0.243 kg			3. Para nitro Aniline	0.106 kg			4. Meta Phenylene	0.0854 kg
Item of Export	Qty.	Item of Import	Qty																					
Acid Black 210 (Dye content 70%)	1 kg	1. 4,4 Diamino Sulphanilide (DASA)	0.203 kg																					
		2. H Acid	0.243 kg																					
		3. Para nitro Aniline	0.106 kg																					
		4. Meta Phenylene	0.0854 kg																					

		Diamine	
		5. Meta Phenylene Diamine	0.245 kg
		6. Sodium Nitrite	0.170 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

352

Case No.:11/19/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved												
HQ File :01/83/050/00787/AM15/	RLA File :08/24/040/00305/AM15/	Lic.No/Date:0810133798 13.11.2014	Defer Date:												
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/8/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-															
<table><tr><td>Item of Export</td><td>Qty.</td><td>Item of Import</td><td>Qty</td></tr><tr><td rowspan="3">Acid Black 52 (CI No. 15711) (Dye Content 75%)</td><td rowspan="3">1 kg</td><td>1. 6 Nitro 1 Diazo 2 Naphthol 4 Sulfonic Acid</td><td>0.452 kg</td></tr><tr><td>2. Beta Naphthol</td><td>0.232 kg</td></tr><tr><td>3. Salicylic Acid</td><td>0.042 kg</td></tr></table>				Item of Export	Qty.	Item of Import	Qty	Acid Black 52 (CI No. 15711) (Dye Content 75%)	1 kg	1. 6 Nitro 1 Diazo 2 Naphthol 4 Sulfonic Acid	0.452 kg	2. Beta Naphthol	0.232 kg	3. Salicylic Acid	0.042 kg
Item of Export	Qty.	Item of Import	Qty												
Acid Black 52 (CI No. 15711) (Dye Content 75%)	1 kg	1. 6 Nitro 1 Diazo 2 Naphthol 4 Sulfonic Acid	0.452 kg												
		2. Beta Naphthol	0.232 kg												
		3. Salicylic Acid	0.042 kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

353	Case No.: 27/2/83-ALC1/2015	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00100/AM16	RLA File : 03/95/040/00662/AM15	Lic.No/Date: 0310791034 13.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

354	Case No.: 29/19/83-ALC1/2014	Party Name: GSC, GLASS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00805/AM15	RLA File : 05/23/040/00353/AM15	Lic.No/Date: 0510392007 14.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 29.07.2015.			

355	Case No.: 39/19/83-ALC1/2014	Party Name: STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date: 4/83-ALC1/2015	Status: Case Deferred
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Ag
 Director General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 New Delhi

			17.06.2015	
	HQ File : 01/83/050/00815/AM15	RLA File : 06/24/040/00018/AM15	Lic.No/Date: 0610037969 14.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 29.07.2015.				

	Case No.: 26/2/83- ALC1/2015	Party Name: LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
356	HQ File : 01/83/050/00099/AM16	RLA File : 03/95/040/00971/AM14	Lic.No/Date: 0310791088 14.11.2014	Defer Date: 29.07.2015
Decision : D/L dated 24.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.				

	Case No.: 49/2/83- ALC1/2015	Party Name: BHANU DYES PVT.LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
357	HQ File : 01/83/050/00122/AM16	RLA File : 03/94/040/00218/AM15	Lic.No/Date: 0310791134 17.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 31/19/83- ALC1/2014	Party Name: PARAMOUNT AROMACHEM PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
358	HQ File : 01/83/050/00807/AM15	RLA File : 05/24/040/00374/AM15	Lic.No/Date: 0510392046 18.11.2014	Defer Date: 29.07.2015
Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.				

	Case No.: 32/19/83- ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
359	HQ File : 01/83/050/00808/AM15	RLA File : 05/23/040/00338/AM15	Lic.No/Date: 0510392049 18.11.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 29.07.2015.				

360	Case No.: 33/19/83- ALC1/2014	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:4/83- ALC1/2015	Status:Case Deferred
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370	Case No.: 31/2/83-ALC1/2015	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00104/AM16	RLA File : 03/95/040/00704/AM15	Lic.No/Date: 0310791477 27.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 29.07.2015.			

371	Case No.: 35/2/83-ALC1/2015	Party Name: PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00108/AM16	RLA File : 03/95/040/00632/AM15	Lic.No/Date: 0310791481 27.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

372	Case No.: 41/2/83-ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00114/AM16	RLA File : 03/94/040/00831/AM15	Lic.No/Date: 0310791500 27.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

373	Case No.: 12/2/83-ALC1/2015	Party Name: INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00085/AM16	RLA File : 31/83/040/00178/AM15	Lic.No/Date: 3110065111 28.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

374	Case No.: 13/2/83-ALC1/2015	Party Name: INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00086/AM16	RLA File : 31/83/040/00177/AM15	Lic.No/Date: 3110065110 28.11.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) (OPS) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

[Handwritten Signature]
 Joint Secretary, Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 New Delhi - 110011

375	Case No.: 21/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00094/AM16	RLA File : 03/95/040/00710/AM15	Lic.No/Date: 0310791563 01.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

376	Case No.: 22/2/83-ALC1/2015	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00095/AM16	RLA File : 03/95/040/00722/AM15	Lic.No/Date: 0310791574 01.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

377	Case No.: 1/15/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00497/AM15	RLA File : 17/24/040/00136/AM15	Lic.No/Date: 1710005991 02.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

378	Case No.: 75/17/83-ALC1/2014	Party Name: PIRAMAL ENTERPRISES LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00685/AM15	RLA File : 03/95/040/00726/AM15	Lic.No/Date: 0310791616 02.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

379	Case No.: 20/2/83-ALC1/2015	Party Name: SUNSHIELD CHEMICALS LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
	HQ File : 01/83/050/00093/AM16/	RLA File : 03/95/040/00725/AM15/	Lic.No/Date: 0310791590 02.12.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/107/2010-CH-II dated 19.06.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Agent AT230/C 340 (Oleyl Alcohol Ethoxylate)	1 kg	1. Rofanol 70-75V/Oleyl Cetyl Alcohol	0.565 kg.
		2. Ethylene Oxide	0.450 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

380	Case No.: 23/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00096/AM16	RLA File : 03/95/040/00732/AM15	Lic.No/Date: 0310791623 02.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 29.07.2015.			

381	Case No.: 34/2/83-ALC1/2015	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00107/AM16	RLA File : 03/95/040/00644/AM15	Lic.No/Date: 0310791599 02.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

382	Case No.: 2/15/83-ALC1/2014	Party Name: SUDEEP PHARMA LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00498/AM15	RLA File : 34/24/040/00144/AM15	Lic.No/Date: 3410040750 03.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

383	Case No.: 24/2/83-ALC1/2015	Party Name: NAWAL PRAKASH AVIKEM PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00097/AM16	RLA File : 03/95/040/00536/AM15	Lic.No/Date: 0310791654	Defer Date: 29.07.2015

Stamp: EXPORT CONTROL BOARD
HON'ble Director, Export Control
Trade
Directorate General, Deptt. of Commerce
New Delhi
Date: 19/07/2015

		03.12.2014	
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 29.07.2015.			

384	Case No.: 36/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00109/AM16	RLA File : 03/95/040/00734/AM15	Lic.No/Date: 0310791635 03.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

385	Case No.: 3/15/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00499/AM15	RLA File : 17/24/040/00140/AM15	Lic.No/Date: 1710005994 04.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

386	Case No.: 38/2/83-ALC1/2015	Party Name: REX TONE INDUSTRIES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00111/AM16	RLA File : 03/95/040/00747/AM15	Lic.No/Date: 0310791704 04.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 14.07.2015. The case is re-listed for 29.07.2015.			

387	Case No.: 39/2/83-ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00112/AM16	RLA File : 03/95/040/00745/AM15	Lic.No/Date: 0310791701 04.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

388	Case No.: 47/2/83-ALC1/2015	Party Name: K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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[Handwritten Signature]
 Director, Deptt. of Foreign Trade
 Ministry of Commerce
 22, Bahadur Bazar

HQ File : 01/83/050/00120/AM16	RLA File : 03/94/040/00828/AM15	Lic.No/Date: 0310791699 04.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 14.07.2015. The case is re-listed for 29.07.2015.			

389	Case No.: 37/2/83-ALC1/2015	Party Name: NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00110/AM16	RLA File : 03/95/040/00264/AM15	Lic.No/Date: 0310791994 15.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

390	Case No.: 39/4/83-ALC1/2015	Party Name: ROCKWOOL (INDIA) LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00198/AM16	RLA File : 09/24/040/00494/AM15	Lic.No/Date: 0910061389 15.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

391	Case No.: 87/15/83-ALC1/2014	Party Name: PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00583/AM15	RLA File : 31/83/040/00201/AM15	Lic.No/Date: 3110065140 16.12.2014	Defer Date: 29.07.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 29.07.2015.			

392	Case No.: 40/4/83-ALC1/2015	Party Name: OREM ACCESS BIO. INC	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00199/AM16	RLA File : 09/24/040/00506/AM15	Lic.No/Date: 0910061391 16.12.2014	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

393	Case No.: 5/2/83-ALC1/2015	Party Name: FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:4/83-ALC1/2015	Status:Case Deferred
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 Director General of Foreign Trade
 Ministry of Commerce
 1st Floor, New Delhi

			17.06.2015	
	HQ File : 01/83/050/00078/AM16	RLA File : 05/23/040/00410/AM15	Lic.No/Date: 0510392482 18.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 16/2/83- ALC1/2015	Party Name: RELIABLE SERVICES,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
394	HQ File : 01/83/050/00089/AM16	RLA File : 07/24/040/00316/AM15	Lic.No/Date: 0710107219 18.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 52/2/83- ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
395	HQ File : 01/83/050/00125/AM16	RLA File : 03/94/040/00898/AM15	Lic.No/Date: 0310792263 22.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.				

	Case No.: 3/4/83- ALC1/2015	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
396	HQ File : 01/83/050/00162/AM16	RLA File : 08/24/040/00350/AM15	Lic.No/Date: 0810134122 22.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 75/19/83- ALC1/2014	Party Name:IPSA TEXCHEM PRIVATE LIMITED,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Approved
397	HQ File :01/83/050/00851/AM15/	RLA File :03/94/040/00887/AM15/	Lic.No/Date:0310792309 23.12.2014	Defer Date:

[Signature]
 Director General, Foreign Trade
 Ministry of Commerce
 and Industry, Government of India

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/9/2015-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Coning Oil Texfin Series W1000 To W3000 (Base Oil Min. content 80%)	1 kg	1. Base Oil	0.8080 kg.
		2. Poly Ethylene Glycol 400	0.0505 kg.
		3. Oleic Acid	0.0303 kg
		4. Fatty Alcohol Ethoxylate	0.0404 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

398	Case No.: 53/2/83-ALC1/2015	Party Name: DUCOL ORGANICS AND COLOURS PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00126/AM16	RLA File : 03/94/040/00916/AM15	Lic.No/Date: 0310792353 Dated:24.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 09.06.2015. The case is re-listed for 29.07.2015.				

399	Case No.: 77/17/83-ALC1/2014	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00687/AM15	RLA File : 05/23/040/00446/AM15	Lic.No/Date: 0510392595 26.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

400	Case No.: 51/2/83-ALC1/2015	Party Name: KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00124/AM16	RLA File : 03/94/040/00607/AM15	Lic.No/Date: 0310792416 Dated:29.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 13.07.2015. The case is re-listed for 29.07.2015.				

401	Case No.: 6/2/83-ALC1/2015	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00079/AM16	RLA File : 05/24/040/00457/AM15	Lic.No/Date: 0510392611	Defer Date: 29.07.2015

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		30.12.2014	
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 13.07.2015. The case is re-listed for 29.07.2015.			

402	Case No.: 7/2/83-ALC1/2015	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00080/AM16	RLA File : 05/24/040/00458/AM15	Lic.No/Date: 0510392617 30.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

403	Case No.: 79/2/83-ALC1/2015	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00152/AM16	RLA File : 03/94/040/00822/AM15	Lic.No/Date: 0310792456 30.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.				

404	Case No.: 60/2/83-ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date: 4/83-ALC1/2015 17.06.2015 .	Status:Case Deferred
	HQ File : 01/83/050/00133/AM16	RLA File : 03/95/040/00778/AM15	Lic.No/Date: 0310792516 Dated:31.12.2014	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.				

405	Case No.: 78/17/83-ALC1/2014	Party Name: SHAHENSHAH CHEMICALS,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00688/AM15	RLA File : 05/24/040/00416/AM15	Lic.No/Date: 0510392665 01.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

406	Case No.: 10/2/83-ALC1/2015	Party Name:	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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HQ File : 01/83/050/00083/AM16	RLA File : 04/24/040/00251/AM15	Lic.No/Date: 0410159948 01.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

407	Case No.: 14/2/83- ALC1/2015	Party Name: KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00087/AM16	RLA File : 02/24/040/00194/AM15	Lic.No/Date: 0210205411 02.01.2015	Defer Date: 29.07.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

408	Case No.: 15/2/83- ALC1/2015	Party Name: KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00088/AM16	RLA File : 02/24/040/00195/AM15	Lic.No/Date: 0210205412 02.01.2015	Defer Date: 29.07.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.			

409	Case No.: 32/2/83- ALC1/2015	Party Name: GLOBE EXPORTS CORPORATION	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00105/AM16	RLA File : 29/24/040/00010/AM15	Lic.No/Date: 2910025188 02.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

411	Case No.: 67/4/83- ALC1/2015	Party Name: SONALI POLYMERS PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00226/AM16	RLA File : 13/24/040/00040/AM15	Lic.No/Date: 1310047750 02.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

411	Case No.: 9/4/83- ALC1/2015	Party Name:TRIPLE999 RETAIL PVT. LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Added
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 Joint Secretary
 Ministry of Commerce
 Government of India
 New Delhi

HQ File :01/83/050/00168/AM16/	RLA File :05/24/040/00473/AM15/	Lic.No/Date:0510392692 05.01.2015	Defer Date:
Decision :			

412	Case No.: 65/2/83- ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00138/AM16	RLA File : 03/95/040/00509/AM15	Lic.No/Date: 0310792617 06.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

413	Case No.: 5/4/83- ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00164/AM16	RLA File : 05/23/040/00461/AM15	Lic.No/Date: 0510392704 06.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

414	Case No.: 47/4/83- ALC1/2015	Party Name: VISHNU CHEMICALS LTD.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00206/AM16	RLA File : 09/24/040/00562/AM15	Lic.No/Date: 0910061496 06.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

415	Case No.: 26/19/83- ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00802/AM15	RLA File : 30/24/040/00047/AM15	Lic.No/Date: 3010103328 07.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

416	Case No.: 57/2/83- ALC1/2015	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred

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 Director, Central Board of Secondary Education
 New Delhi

HQ File : 01/83/050/00130/AM16	RLA File : 03/95/040/00749/AM15	Lic.No/Date: 0310792654 07.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 58/2/83- ALC1/2015	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
417 HQ File : 01/83/050/00131/AM16	RLA File : 03/95/040/00748/AM15	Lic.No/Date: 0310792653 07.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 59/2/83- ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
418 HQ File : 01/83/050/00132/AM16	RLA File : 03/95/040/00840/AM15	Lic.No/Date: 0310792644 07.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC (Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

Case No.: 66/2/83- ALC1/2015	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
419 HQ File : 01/83/050/00139/AM16	RLA File : 03/95/040/00744/AM15	Lic.No/Date: 0310792643 07.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

Case No.: 4/4/83- ALC1/2015	Party Name: BHARAT RASAYAN LIMITED	Meet No/Date: 4/83- ALC1/2015 17.06.2015	Status: Case Deferred
420 HQ File : 01/83/050/00163/AM16	RLA File : 05/23/040/00459/AM15	Lic.No/Date: 0510392713 07.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			


 DIRECTOR GENERAL OF TRADE MARKS
 DEPARTMENT OF COMMERCE
 GOVT. OF INDIA
 NEW DELHI

421	Case No.: 6/4/83-ALC1/2015	Party Name: JINDAL PHOTO LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00165/AM16	RLA File : 05/23/040/00456/AM15	Lic.No/Date: 0510392731 07.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

422

Case No.:77/2/83-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Approved
HQ File :01/83/050/00150/AM16/	RLA File :03/94/040/00922/AM15/	Lic.No/Date:0310792677 08.01.2015	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/100/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Flow Improver (chemical for Viscosity reduction of crude oil) [Polymer of ester of Fatty Alcohol & Acrylic Acid]	1 kg	1. Behenyl Alcohol	0.4500 kg.
		2. Mix xylene	0.5714 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

423	Case No.: 8/4/83-ALC1/2015	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00167/AM16	RLA File : 02/24/040/00198/AM15	Lic.No/Date: 0210205430 08.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

424	Case No.: 15/4/83-ALC1/2015	Party Name: GLOBAL GLORY	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00174/AM16	RLA File : 05/23/040/00468/AM15	Lic.No/Date: 0510392769 08.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

[Handwritten Signature]
 Director General of Foreign Trade
 Ministry of Commerce
 1st Floor, New Delhi

425	Case No.: 66/4/83-ALC1/2015	Party Name: GANGA RASAYANIE P. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00225/AM16	RLA File : 03/94/040/00862/AM15	Lic.No/Date: 0310792674 08.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

426	Case No.: 69/2/83-ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00142/AM16	RLA File : 03/95/040/00144/AM15	Lic.No/Date: 0310792792 09.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 29.07.2015.			

427	Case No.: 78/2/83-ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00151/AM16	RLA File : 03/95/040/00664/AM15	Lic.No/Date: 0310792790 09.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

428

Case No.: 11/4/83-ALC1/2015	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00170/AM16/	RLA File :02/24/040/00197/AM15/	Lic.No/Date:0210205433 09.01.2015	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/4/2012-CH-II dated 17.06.2015, the Committee decided to approve the case as under :-			
Item of Export	Qty.	Item of Import	Qty
Acetamiprid Tech 20% SP	1 Kg	1. Acetamiprid Tech	0.200 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

429	Case No.: 1/4/83-ALC1/2015	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
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(Signature)
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

434	Case No.: 10/4/83-ALC1/2015	Party Name: ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00169/AM16	RLA File : 05/23/040/00443/AM15	Lic.No/Date: 0510392839 15.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

435	Case No.: 14/4/83-ALC1/2015	Party Name: GIRDHARS INTERNATIONAL	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00173/AM16	RLA File : 05/23/040/00472/AM15	Lic.No/Date: 0510392832 15.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

436	Case No.: 16/4/83-ALC1/2015	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00175/AM16	RLA File : 02/24/040/00201/AM15	Lic.No/Date: 0210205450 15.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

437	Case No.: 17/4/83-ALC1/2015	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00176/AM16	RLA File : 02/24/040/00199/AM15	Lic.No/Date: 0210205451 15.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

438	Case No.: 68/4/83-ALC1/2015	Party Name: STYLAM INDUSTRIES LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00227/AM16	RLA File : 22/24/040/00087/AM15	Lic.No/Date: 2210015168 15.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

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439	Case No.: 67/2/83-ALC1/2015	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00140/AM16	RLA File : 03/95/040/00865/AM15	Lic.No/Date: 0310792985 16.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

440	Case No.: 68/2/83-ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Deffered and Re-indexed
	HQ File :01/83/050/00141/AM16/	RLA File :03/95/040/00143/AM15/	Lic.No/Date: 0310792999 16.01.2015	Defer Date: 17.06.2015
Decision :				

Case No.: 73/2/83-ALC1/2015	Party Name: MICRO INKS PRIVATE LIMITED.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00146/AM16/	RLA File :03/95/040/00727/AM15/	Lic.No/Date: 0310792971 16.01.2015	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/31/2015-TSW dated 01.07.2015, the Committee decided to approve the case as under :-			
Export Item: 1) Liquid Printing Inks Concentrate (NC Based) in White (Pigment content 65% +/- 2% and total solid resin content 15% +/- 2%)			
Quantity : 1 kg.			
Import Items:			
Sl. No.	Item Description	Quantity Recommended	
1.	Titanium Dioxide	0.65 kg	
2.	Relevant Synthetic Resins (Nitrocellulose Damped in 30% IPA)	0.15 kg	
3.	Relevant Solvent (Ethyl Acetate, Methyl Isobutyl Ketone, Iso Propyl Alcohol, N-Propyl Acetate, N-Propyl, Butyl Acetate)	0.20 kg	
Export Item: 2) Liquid Printing Inks Concentrate (NC Based) in various colours (Pigment content 25% +/- 2% and solid resin content 15% +/- 2%)			


 Jay Srivastava, Joint DGFT
 Directorate General of Foreign Trade
 Ministry of Commerce
 1st Floor, 1st Floor, Delhi

Quantity: 1 kg.

Import Items:

Sl. No.	Item Description	Quantity Recommended
1.	Organic Pigments / Metal complex dyes	0.25 kg
2.	Relevant Synthetic Resins (Nitrocellulose Damped in 30% IPA)	0.15 kg
3.	Relevant Solvent (Ethyl Acetate, Methyl Isobutyl Ketone, Iso Propyl Alcohol, N-Propyl Acetate, N-Propyl Alcohol, Butyl Acetate)	0.60 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

442	Case No.: 22/4/83-ALC1/2015	Party Name: GTZ (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00181/AM16	RLA File : 02/24/040/00204/AM15	Lic.No/Date: 0210205457 16.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

443	Case No.: 38/4/83-ALC1/2015	Party Name: S M S PHARMACEUTICALS LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00197/AM16	RLA File : 09/24/040/00566/AM15	Lic.No/Date: 0910061534 16.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

444	Case No.: 44/4/83-ALC1/2015	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00203/AM16	RLA File : 09/24/040/00571/AM15	Lic.No/Date: 0910061533 16.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

445	Case No.: 72/2/83-	Party Name: SARAF	Meet No/Date: 4/83-	Status: Case
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	ALC1/2015	CHEMICALS PVT.LTD.	ALC1/2015 17.06.2015	Deferred
	HQ File : 01/83/050/00145/AM16	RLA File : 03/95/040/00853/AM15	Lic.No/Date: 0310793037 19.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.				

	Case No.: 23/4/83- ALC1/2015	Party Name: GREENLAM INDUSTRIES LIMITED.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
446	HQ File : 01/83/050/00182/AM16	RLA File : 05/23/040/00474/AM15	Lic.No/Date: 0510392922 19.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 24/4/83- ALC1/2015	Party Name: GREENLAM INDUSTRIES LIMITED.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
447	HQ File : 01/83/050/00183/AM16	RLA File : 05/23/040/00473/AM15	Lic.No/Date: 0510392921 19.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 75/4/83- ALC1/2015	Party Name: UNIJULES LIFE SCIENCES LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
448	HQ File : 01/83/050/00234/AM16	RLA File : 03/95/040/00873/AM15	Lic.No/Date: 0310793072 19.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 55/2/83- ALC1/2015	Party Name: KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
449	HQ File : 01/83/050/00128/AM16	RLA File : 03/94/040/00969/AM15	Lic.No/Date: 0310793124 20.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

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 1st Floor, New Bani

450	Case No.: 61/2/83-ALC1/2015	Party Name: SUPREME PETROCHEM LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00134/AM16	RLA File : 03/95/040/00153/AM15	Lic.No/Date: 0310793136 20.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC (OPS) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 29.07.2015.			

451	Case No.: 63/2/83-ALC1/2015	Party Name: MONOPOL COLORS INDIA PRIVATE LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00136/AM16	RLA File : 03/95/040/00836/AM15	Lic.No/Date: 0310793131 20.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

452	Case No.: 70/2/83-ALC1/2015	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00143/AM16	RLA File : 03/95/040/00879/AM15	Lic.No/Date: 0310793134 20.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC (Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

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Case No.: 71/2/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File :01/83/050/00144/AM16/	RLA File :03/95/040/00673/AM15/	Lic.No/Date:0310793129 20.01.2015	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/31/2015-TSW dated 01.07.2015, the Committee decided to approve the case as under :-			
Export Item: 1) Liquid Printing Inks (NC Based) in White (Pigment content 30% +/- 2% and total solid resin content 22% +/- 2%)			
Quantity: 1 kg.			
Import Items:			
Sl. No.	Item Description	Quantity Recommended	


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1.	Titanium Dioxide	0.30 kg
2.	Relevant Synthetic Resins (Nitrocellulose Damped in 30% IPA)	0.22 kg
3.	Relevant Solvent (Ethyl Acetate, Methyl Isobutyl Ketone, Iso Propyl Alcohol, N-Propyl Acetate, N-Propyl, Butyl Acetate)	0.47 kg
4.	Relevant Additives (Titanium Chelates, Wax, Aerosil, PVP Luviscol, Silaneamine, Acetyl Acetone, Isopropyl Titanate)	0.01 kg

Export Item: 2) Liquid Printing Inks (NC Based) in various colours (Pigment content 10% +/- 2% and solid resin content 22% +/- 2%)

Quantity: 1 kg.

Import Items:

Sl. No.	Item Description	Quantity Recommended
1.	Organic Pigments / Metal complex dyes	0.10 kg
2.	Relevant Synthetic Resins (Nitrocellulose Damped in 30% IPA)	0.22 kg
3.	Relevant Solvent (Ethyl Acetate, Methyl Isobutyl Ketone, Iso Propyl Alcohol, N-Propyl Acetate, N-Propyl Alcohol, Butyl Acetate)	0.67 kg
4.	Relevant Additives (Titanium Chelates, Wax, Aerosil, PVP Luviscol, Silaneamine, Acetyl Acetone, Isopropyl Titanate)	0.01 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

454	Case No.: 76/2/83-ALC1/2015	Party Name: CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00149/AM16	RLA File : 03/94/040/00961/AM15	Lic.No/Date: 0310793130 20.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

455	Case No.: 2/4/83-ALC1/2015	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00161/AM16	RLA File : 08/24/040/00384/AM15	Lic.No/Date: 0810134359 20.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer.				

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Ministry of Commerce
New Delhi

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.

456	Case No.: 13/4/83-ALC1/2015	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00172/AM16	RLA File : 08/24/040/00383/AM15	Lic.No/Date: 0810134358 20.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

457	Case No.: 21/4/83-ALC1/2015	Party Name: PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00180/AM16	RLA File : 07/24/040/00363/AM15	Lic.No/Date: 0710107476 20.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

458	Case No.: 69/4/83-ALC1/2015	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00228/AM16	RLA File : 33/24/040/00017/AM15	Lic.No/Date: 3310030167 21.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

459	Case No.: 75/2/83-ALC1/2015	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00148/AM16	RLA File : 03/95/040/00875/AM15	Lic.No/Date: 0310793192 22.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

460	Case No.: 80/2/83-ALC1/2015	Party Name: PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File :	RLA File :	Lic.No/Date:	Defer Date:

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01/83/050/00153/AM16	03/95/040/00837/AM15	0310793190 22.01.2015	29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

Case No.: 70/4/83-ALC1/2015	Party Name: PI INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Approved
HQ File : 01/83/050/00229/AM16	RLA File : 13/24/040/00048/AM15	Lic.No/Date: 1310047768 22.01.2015	Defer Date: 29.07.2015

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/28/2012-CH-II dated 25.05.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
PYROXASULFONE TECHNICAL	1 Kg.	1. Glyoxalic acid, 50% Min.	0.675 Kg.
		2. Hydroxylamine Sulphate	0.377 Kg.
		3. Bromine	1.539 Kg.
		4. Thiourea	0.259 Kg.
		5. 1-Methyl-3 (Trifluoromethyl) -1H Pyrazole-5-ol (MTP)	0.589 Kg.
		6. Caustic Potash (Potassium Hydroxide), 90% min.	0.459 Kg.
		7. N-Butyl Acetate	1.489 Kg.
		8. Acetonitrile	0.953 Kg.
		9. Hydrogen Peroxide, 50% Min.	0.387 Kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 54/2/83-ALC1/2015	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
HQ File : 01/83/050/00127/AM16	RLA File : 03/94/040/00966/AM15	Lic.No/Date: 0310793234 23.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.			

Case No.: 81/2/83-ALC1/2015	Party Name: ASHA PENN COLOR PVT.LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
HQ File : 01/83/050/00154/AM16	RLA File : 03/94/040/00989/AM15	Lic.No/Date: 0310793232 23.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been			

referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 11.05.2015. The case is re-listed for 29.07.2015.

464	Case No.: 7/4/83-ALC1/2015	Party Name: SHREE VALLABH CHEMICAL	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00166/AM16	RLA File : 08/24/040/00393/AM15	Lic.No/Date: 0810134391 23.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

465	Case No.: 20/4/83-ALC1/2015	Party Name: BEE CHEMS	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00179/AM16	RLA File : 06/24/040/00031/AM15	Lic.No/Date: 0610038044 23.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

466	Case No.: 27/4/83-ALC1/2015	Party Name: FORACE POLYMERS (P) LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00186/AM16	RLA File : 05/23/040/00489/AM15	Lic.No/Date: 0510392984 23.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

467	Case No.: 35/4/83-ALC1/2015	Party Name: SCARLET PRINTS LLP	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00194/AM16	RLA File : 08/24/040/00392/AM15	Lic.No/Date: 0810134392 23.01.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

468	Case No.: 72/4/83-ALC1/2015	Party Name: GANGA RASAYANIE P. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00231/AM16	RLA File : 03/94/040/00944/AM15	Lic.No/Date: 0310793274	Defer Date: 29.07.2015

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 Director, Central Board of Secondary Education
 New Delhi

		23.01.2015	
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

469	Case No.: 77/4/83-ALC1/2015	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00236/AM16	RLA File : 05/24/040/00509/AM15	Lic.No/Date: 0510392990 27.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

470	Case No.: 62/2/83-ALC1/2015	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00135/AM16	RLA File : 03/95/040/00845/AM15	Lic.No/Date: 0310793343 28.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

471	Case No.: 32/4/83-ALC1/2015	Party Name: INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00191/AM16	RLA File : 02/24/040/00211/AM15	Lic.No/Date: 0210205485 28.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 14.07.2015. The case is re-listed for 29.07.2015.				

472	Case No.: 65/4/83-ALC1/2015	Party Name: PLASTIBLENDS INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00224/AM16	RLA File : 03/95/040/00874/AM15	Lic.No/Date: 0310793344 28.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

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 New Delhi

477	Case No.: 80/4/83-ALC1/2015	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00239/AM16	RLA File : 05/24/040/00517/AM15	Lic.No/Date: 0510393036 30.01.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 14.07.2015. The case is re-listed for 29.07.2015.				

478	Case No.: 82/2/83-ALC1/2015	Party Name: ASHA PENN COLOR PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00155/AM16	RLA File : 03/94/040/00875/AM15	Lic.No/Date: 0310793543 03.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) (OPS) for providing the comments. U.O issued on 11.05.2015. The case is re-listed for 29.07.2015.				

479	Case No.: 53/4/83-ALC1/2015	Party Name: KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00212/AM16	RLA File : 02/24/040/00213/AM15	Lic.No/Date: 0210205513 04.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

480	Case No.: 71/4/83-ALC1/2015	Party Name: C AND E LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00230/AM16	RLA File : 22/24/040/00037/AM15	Lic.No/Date: 2210015185 04.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

481	Case No.: 28/4/83-ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00187/AM16	RLA File : 08/24/040/00345/AM15	Lic.No/Date: 0810134508 05.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP				

(2009-2014). The case is re-listed for 29.07.2015.

482	Case No.: 29/4/83- ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00188/AM16	RLA File : 08/24/040/00326/AM15	Lic.No/Date: 0810134507 05.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

483	Case No.: 24/19/83- ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00800/AM15	RLA File : 30/24/040/00054/AM15	Lic.No/Date: 3010103366 06.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

484	Case No.: 33/4/83- ALC1/2015	Party Name: PROEC ENERGY LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00192/AM16	RLA File : 05/24/040/00530/AM15	Lic.No/Date: 0510393117 09.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

485	Case No.: 50/4/83- ALC1/2015	Party Name: U.V.RESINS PRIVATE LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00209/AM16	RLA File : 56/24/040/00049/AM15	Lic.No/Date: 5610004537 09.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 15.07.2015. The case is re-listed for 29.07.2015.				

486	Case No.: 51/4/83- ALC1/2015	Party Name: U.V.RESINS PRIVATE LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00210/AM16	RLA File : 56/24/040/00001/AM15	Lic.No/Date: 5610004536 09.02.2015	Defer Date: 29.07.2015

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 Director General of Foreign Trade
 Ministry of Commerce and Industry
 Government of India

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.

487	Case No.: 52/4/83-ALC1/2015	Party Name: U.V.RESINS PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00211/AM16	RLA File : 56/24/040/00054/AM15	Lic.No/Date: 5610004535 09.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

488	Case No.: 48/4/83-ALC1/2015	Party Name: INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00207/AM16	RLA File : 56/24/040/00015/AM15	Lic.No/Date: 5610004541 10.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

489	Case No.: 49/4/83-ALC1/2015	Party Name:	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00208/AM16	RLA File : 56/24/040/00016/AM15	Lic.No/Date: 5610004542 10.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

490	Case No.: 63/4/83-ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00222/AM16	RLA File : 08/24/040/00352/AM15	Lic.No/Date: 0810134564 10.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

491	Case No.: 64/4/83-ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:	Defer Date:

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 Director General of Customs
 New Delhi

01/83/050/00223/AM16	08/24/040/00354/AM15	0810134563 10.02.2015	29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 24.07.2015. The case is re-listed for 29.07.2015.			

492	Case No.: 30/4/83-ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00189/AM16	RLA File : 01/83/050/00189/AM16	Lic.No/Date: 0810134578 11.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

493	Case No.: 31/4/83-ALC1/2015	Party Name: JINDAL PHOTO LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00190/AM16	RLA File : 05/23/040/00451/AM15	Lic.No/Date: 0510393164 11.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

494	Case No.: 34/4/83-ALC1/2015	Party Name: SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00193/AM16	RLA File : 05/24/040/00515/AM15	Lic.No/Date: 0510393129 11.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

495	Case No.: 46/4/83-ALC1/2015	Party Name: GRANITO BRUSHES PVT.LTD,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00205/AM16	RLA File : 07/24/040/00388/AM15	Lic.No/Date: 0710107590 11.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

496	Case No.: 60/4/83-ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83-ALC1/2015	Status:Case Deferred
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[Signature]
 Director, Government of Foreign Trade
 Ministry of Commerce
 1st Floor, New Delhi

			17.06.2015	
	HQ File : 01/83/050/00219/AM16	RLA File : 08/24/040/00360/AM15	Lic.No/Date: 0810134577 11.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 61/4/83- ALC1/2015	Party Name: MATANGI INDUSTRIES	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
497	HQ File : 01/83/050/00220/AM16	RLA File : 08/24/040/00359/AM15	Lic.No/Date: 0810134579 11.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

	Case No.: 79/4/83- ALC1/2015	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
498	HQ File : 01/83/050/00238/AM16	RLA File : 30/24/040/00053/AM15	Lic.No/Date: 3010103371 11.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 29.07.2015.				

	Case No.: 25/19/83- ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
499	HQ File : 01/83/050/00801/AM15	RLA File : 30/24/040/00056/AM15	Lic.No/Date: 3010103372 12.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 15.07.2015. The case is re-listed for 29.07.2015.				

	Case No.: 18/4/83- ALC1/2015	Party Name: TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:4/83- ALC1/2015 17.06.2015	Status:Case Deferred
500	HQ File : 01/83/050/00177/AM16	RLA File : 04/24/040/00279/AM15	Lic.No/Date: 0410160138 12.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

[Signature]
 Joint Secretary to Government of India
 Ministry of Commerce and Industries
 Directorate of Foreign Trade
 New Delhi

501	Case No.: 42/4/83-ALC1/2015	Party Name: PROEC ENERGY LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00201/AM16	RLA File : 05/24/040/00537/AM15	Lic.No/Date: 0510393180 12.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

502	Case No.: 41/4/83-ALC1/2015	Party Name: ASAHI INDIA GLASS LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00200/AM16	RLA File : 05/23/040/00391/AM15	Lic.No/Date: 0510393187 13.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

503	Case No.: 79/17/83-ALC1/2014	Party Name: RAJ BORAX PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00689/AM15	RLA File : 03/95/040/00960/AM15	Lic.No/Date: 0310793893 16.02.2015	Defer Date: 29.07.2015
Decision : D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 29.07.2015.				

504	Case No.: 43/4/83-ALC1/2015	Party Name: INTERNATIONAL PRINT-O-PAC LTD .	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00202/AM16	RLA File : 05/23/040/00517/AM15	Lic.No/Date: 0510393196 16.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 17.07.2015. The case is re-listed for 29.07.2015.				

505	Case No.: 59/4/83-ALC1/2015	Party Name: BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00218/AM16	RLA File : 05/23/040/00502/AM15	Lic.No/Date: 0510393244 16.02.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

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 Director, Intellectual Property Rights
 Department of Commerce
 Government of India
 New Delhi

506	Case No.: 23/19/83-ALC1/2014	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00799/AM15	RLA File : 30/24/040/00057/AM15	Lic.No/Date: 3010103374 19.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 17.07.2015. The case is re-listed for 29.07.2015.			

507	Case No.: 54/4/83-ALC1/2015	Party Name: SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00213/AM16	RLA File : 11/24/040/00014/AM15	Lic.No/Date: 1110028128 19.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

508	Case No.: 55/4/83-ALC1/2015	Party Name:	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00214/AM16	RLA File : 05/23/040/00526/AM15	Lic.No/Date: 0510393331 20.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

509	Case No.: 58/4/83-ALC1/2015	Party Name: COOKSON INDIA PVT. LTD.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00217/AM16	RLA File : 04/24/040/00026/AM15	Lic.No/Date: 0410160212 27.02.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

510	Case No.: 1/19/83-ALC1/2014	Party Name: VIC INDUSTRIES,	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00777/AM15	RLA File : 17/24/040/00201/AM15	Lic.No/Date: 1710006061 05.03.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			


 Director, Central Board of Secondary Education
 Ministry of Education, Government of India
 New Delhi

511	Case No.: 76/19/83-ALC1/2014	Party Name: ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00852/AM15	RLA File : 08/24/040/00437/AM15	Lic.No/Date: 0810134862 20.03.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

512	Case No.: 1/2/83-ALC1/2015	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00074/AM16	RLA File : 09/24/040/00655/AM15	Lic.No/Date: 0910061901 20.04.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 29.07.2015.			

513	Case No.: 2/2/83-ALC1/2015	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00075/AM16	RLA File : 09/24/040/00656/AM15	Lic.No/Date: 0910061902 20.04.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 29.07.2015.			

514	Case No.: 4/2/83-ALC1/2015	Party Name: SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00077/AM16	RLA File : 09/24/040/00016/AM16	Lic.No/Date: 0910061936 27.04.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.			

515	Case No.: 83/2/83-ALC1/2015	Party Name: ITC LIMITED	Meet No/Date: 4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00156/AM16	RLA File : 09/24/040/00687/AM15	Lic.No/Date: 0910061938 28.04.2015	Defer Date: 29.07.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

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 Director General of Foreign Trade
 Ministry of Commerce & Industry
 Government of India
 New Delhi

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.

516	Case No.: 74/4/83-ALC1/2015	Party Name: CHEMICO CHEMICALS PVT LTD	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status:Case Deferred
	HQ File : 01/83/050/00233/AM16	RLA File : 05/23/040/00041/AM16	Lic.No/Date: 0510394181 08.05.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

517	Case No.: 73/4/83-ALC1/2015	Party Name: ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:4/83-ALC1/2015 17.06.2015	Status: Case Deferred
	HQ File : 01/83/050/00232/AM16	RLA File : 03/94/040/00090/AM16	Lic.No/Date: 0310796427 04.06.2015	Defer Date: 29.07.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 29.07.2015.				

Date:03.08.2015
Place:New Delhi


K.K. Mushahary
Foreign Trade Development Office

WILLIAM H. HARRIS, JR.
Vice President, U.S. Dept.
of Commerce
U.S. Dept. of Commerce
Washington, D.C.